

Mental health, cybercrimes, climate change are threats to human rights, says Murmu

The Hindu Bureau

NEW DELHI

President Droupadi Murmu on Tuesday said that business leaders must ensure the growing gig economy did not adversely impact the mental health of gig workers. Speaking at an event organised by the National Human Rights Commission (NHRC) on Human Rights Day, she described cybercrimes and climate change as new threats to human rights, and emphasised the need to ponder the use of Artificial Intelligence (AI), which has both good and bad impacts on human lives.

“Cybercrimes and climate change are new threats to human rights. The digital era, while being transformative, has also brought with it complex issues such as cyberbullying, deepfakes, privacy concerns, and the spread of misinformation. These challenges underscore the importance of fostering a safe, secure, and equitable digital environment that



Droupadi Murmu during an event organised by NHRC on Human Rights Day in New Delhi on Tuesday. PTI

protects the rights and dignity of every individual,” the President said.

Emphasising the importance of mental health, the President appealed to all stakeholders to initiate adequate measures to reduce the stress affecting this section of society.

She further urged business leaders to ensure that the growing gig economy did not adversely impact the mental health of gig workers. “As we adopt new economic models, we must ensure that the well-being of all individuals, especially those in vulnerable sectors, remains our priority. We must all work towards removing any stig-

ma associated with mental illness, creating awareness, and helping those in need,” Ms. Murmu said.

The President also stressed the need to examine the issue of climate change. “Polluters of a different place and a different era are affecting the lives of people in another place and another period. India has rightly taken up the leadership in climate action. The government’s initiatives, such as the 2022 Energy Conservation (Amendment) Bill, the Green Credit Initiative, are clear demonstrations of India’s commitment to building a clean planet for future generations,” she said.

Cybercrimes, climate change new threats to human rights, says Prez

TRIBUNE NEWS SERVICE

NEW DELHI, DECEMBER 10

Highlighting cybercrimes and climate change as emerging threats to human rights, President Droupadi Murmu on Tuesday said the culprit could even be a non-human but intelligent agent in view of the growing significance of artificial intelligence (AI).

"As we progress into the future, we are confronted with emerging challenges. Cybercrimes and climate change are new threats to human rights. The digital era, while transformative, has brought with it complex issues such as cyberbullying, deepfake, privacy concerns and the spread of misinformation," President Murmu said, addressing the Human Rights Day event organised by the National Human Rights Commission (NHRC) here.



President Droupadi Murmu being presented a sapling by NHRC acting chairperson Vijaya Bharathi Sayani in New Delhi. PTI

In a related event, CJI Sanjiv Khanna batted for a compassionate and humane justice system by decolonisation of laws and reformation of criminal courts. He was speaking during an event on Human Rights Day organised by the

National Legal Services Authority (NALSA).

He termed human rights as the bedrock of human society, imperative to ensure global peace. "We have decriminalised a number of laws, but a lot of work is still in progress," he said.

President Murmu highlights emerging threats to human rights, citing AI, cyber crimes and climate change

PIONEER NEWS SERVICE ■
NEW DELHI

President Droupadi Murmu on Tuesday said the human rights discourse so far has been centred on the “human agency” as the violator is assumed to be a human but with AI entering our lives, the “culprit could be a non-human” but an intelligent agent. In her address at an event hosted by the NHRC to mark the Human Rights Day, the President also underlined that cyber crimes and climate change are “new threats” to human rights. Human Rights Day is observed on December 10 every year to commemorate the Universal Declaration of Human Rights (UDHR), which was adopted and proclaimed by the United Nations General Assembly in 1948. The UDHR serves as a



global benchmark for the protection and promotion of human rights. “As we progress into the future, we are confronted with emerging challenges. Cyber crimes and climate change are new threats to human rights,” Murmu said. The digital era, while being transformative, had brought with it complex issues such as cyber bullying, deep fake, privacy concerns and spread of misinformation, she added.

“These challenges underscore the importance of fostering a safe, secure and equitable digital environment that protect the rights and dignity of every individual,” the President said. In her address, she also touched upon the aspect of AI and its impact on human lives. “Artificial intelligence has now entered our day-to-day life, solving many problems, and creating several new ones too,” Murmu said. The human rights discourse so far has been “centred on the human agency”, that is the violator is assumed to be a human being, who would have a “range of human emotions such as compassion and guilt,” she said. “With AI, however, the culprit could be a non-human but intelligent agent. I leave the matter for you to ponder over,” the President said.

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मानवाधिकार के लिए नए खतरे हैं साइबर अपराध : मुर्मू

भाषा। नई दिल्ली

राष्ट्रपति द्रौपदी मुर्मू ने मंगलवार को कहा कि मानवाधिकारों पर अब तक का विमर्श मानव पर केंद्रित रहा है जिसके तहत उल्लंघनकर्ता किसी व्यक्ति को माना जाता है, लेकिन कृत्रिम बुद्धिमत्ता (एआई) के हमारे दैनिक जीवन में प्रवेश करने से अब अपराधी कोई गैर-मानव या कोई लक्ष्य केंद्रित सॉफ्टवेयर हो सकता है। मानवाधिकार दिवस पर राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित एक कार्यक्रम को संबोधित करते हुए राष्ट्रपति ने यह भी कहा कि साइबर अपराध एवं जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। मानवाधिकार दिवस हर वर्ष 10 दिसंबर को मानवाधिकारों की सार्वभौम घोषणा (यूडीएचआर) के उपलक्ष्य में मनाया जाता है, जिसे 1948 में संयुक्त राष्ट्र महासभा द्वारा अपनाया और घोषित किया गया था।



यूडीएचआर मानव अधिकारों के संरक्षण और संवर्धन के लिए एक वैश्विक मानक के रूप में कार्य करता है। भारत में संयुक्त राष्ट्र के राजनयिक मिशन के प्रमुख शोम्बी शार्प ने इस अवसर पर संयुक्त राष्ट्र महासचिव एंतोनियो गुतेरेस का संदेश पढ़ा। स्क्रीन पर दिखाए गए गुतेरेस के संदेश में कहा गया, मानवाधिकार दिवस पर, हम एक कठोर सच्चाई का सामना कर रहे हैं। मानवाधिकारों पर हमला हो रहा है।

करोड़ों लोग गरीबी, भुखमरी, खराब स्वास्थ्य और शिक्षा प्रणालियों में फंसे हुए हैं जो अभी तक कोविड-19 महामारी से पूरी तरह से उबर नहीं पाए हैं। वैश्विक असमानताएं बढ़ रही हैं। संघर्ष तेज हो रहे हैं। अंतरराष्ट्रीय कानून को जानबूझकर नजरअंदाज किया जा रहा है। संदेश में कहा गया है कि घृणास्पद बयानबाजी भेदभाव, विभाजन और हिंसा को बढ़ावा दे रही है। मुर्मू ने अपने संबोधन में कहा, यह उन

संस्थाओं को याद करने का दिन है जो समाज के सबसे कमजोर वर्गों के अधिकारों की रक्षा और उन्हें बढ़ावा देने का प्रयास करती हैं। राष्ट्रीय मानवाधिकार आयोग, राज्य मानवाधिकार आयोग, विभिन्न अन्य संस्थाएं, न्यायपालिका और अन्य प्रमुख हितधारकों ने बेजुबानों की आवाज बनने के लिए अथक प्रयास किया है। मैं सभी के लिए मानवाधिकार सुनिश्चित करने की दिशा में उनकी दृढ़ प्रतिबद्धता और

अथक परिश्रम के लिए उनकी सराहना करती हूँ। राष्ट्रपति ने कहा कि भारत आज एक उज्ज्वल उदाहरण बन गया है, जहां गरीबी उन्मूलन, वंचितों को मुफ्त भोजन उपलब्ध कराकर भूख मिटाने तथा युवाओं को अपने सपने साकार करने के लिए समान अवसर प्रदान करने के लिए सरकार द्वारा पहल की जा रही है। राष्ट्रपति ने कहा कि भविष्य की ओर बढ़ने के साथ ही हमें उभरती चुनौतियों का भी सामना करना पड़ रहा है। मानवाधिकारों के लिए साइबर अपराध और जलवायु परिवर्तन नए खतरे हैं। उन्होंने कहा कि डिजिटल युग परिवर्तनकारी होते हुए भी अपने साथ साइबर धमकी, डीपफेक, गोपनीयता संबंधी चिंताएं और गलत सूचना के प्रसार जैसे जटिल मुद्दे लेकर आया है। ए चुनौतियां एक सुरक्षित, संरक्षित और न्यायसंगत डिजिटल माहौल को बढ़ावा देने का महत्व रेखांकित करती हैं ताकि प्रत्येक व्यक्ति के

अधिकारों और सम्मान की रक्षा हो सके। मुर्मू ने अपने संबोधन में एआई और मानव जीवन पर इसके प्रभाव पर भी चर्चा की। मुर्मू ने कहा, एआई अब हमारे दैनिक जीवन में प्रवेश कर चुका है, कई समस्याओं का समाधान कर रहा है और कई नई समस्याएं भी पैदा कर रहा है। उन्होंने कहा कि मानवाधिकारों पर अब तक का विमर्श मानव पर केंद्रित रहा है जिसके तहत उल्लंघनकर्ता किसी व्यक्ति को माना जाता है, लेकिन कृत्रिम बुद्धिमत्ता (एआई) के हमारे जीवन में प्रवेश करने से अब अपराधी कोई गैर-मानव या कोई लक्ष्य केंद्रित सॉफ्टवेयर हो सकता है। उन्होंने कहा, मैं यह विषय आपके विचारार्थ छोड़ती हूँ। राष्ट्रपति ने कहा कि जलवायु परिवर्तन का मामला भी हमें वैश्विक स्तर पर मानवाधिकारों की सोच पर पुनर्विचार करने के लिए मजबूर करता है।

साइबर अपराध और जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे : मुर्मू

राष्ट्रपति ने सुरक्षित, संरक्षित व न्यायसंगत डिजिटल माहौल के महत्व पर दिया बल

नई दिल्ली, 10 दिसम्बर (एजेंसियां)। राष्ट्रपति द्रौपदी मुर्मू ने साइबर अपराध और जलवायु परिवर्तन को मानवाधिकारों के लिए नए खतरे करार देते हुए ऐसे सुरक्षित, संरक्षित और न्यायसंगत डिजिटल माहौल के महत्व पर बल दिया है जिसमें प्रत्येक व्यक्ति के अधिकारों और सम्मान की रक्षा हो। मुर्मू ने

राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित मानवाधिकार दिवस समारोह को किया संबोधित

मंगलवार को यहां राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित मानवाधिकार दिवस समारोह में कहा कि मानवाधिकार दिवस पर, हमें न्याय, समानता और सम्मान के मूल्यों के प्रति नए सिरे से

अपनी सामूहिक प्रतिबद्धता करनी चाहिए जो हमारे राष्ट्र को परिभाषित करते हैं। हमें प्रत्येक व्यक्ति के मौलिक अधिकारों को बनाए रखना चाहिए और यह सुनिश्चित करना चाहिए कि कोई भी पीछे न छूटे। एक साथ, निरंतर प्रयास और एकजुटता के माध्यम से, हम एक ऐसा भविष्य बना सकते हैं जिसमें हर व्यक्ति, चाहे उसकी उम्र, पृष्ठभूमि या परिस्थिति कुछ भी हो, सम्मान, अवसर और पूर्णता का जीवन जीने के लिए सशक्त हो। राष्ट्रपति ने कहा कि भारत सभी नागरिकों को नागरिक और राजनीतिक अधिकारों की गारंटी देने की अपनी प्रतिबद्धता में दृढ़ है। सरकार सभी के लिए आवास, स्वच्छ पेयजल, बेहतर स्वच्छता, बिजली, रसोई गैस और वित्तीय सेवाओं से लेकर स्वास्थ्य सेवा



हमें प्रत्येक व्यक्ति के मौलिक अधिकारों को बनाए रखना चाहिए व यह सुनिश्चित करना चाहिए कि कोई भी पीछे न छूटे : द्रौपदी मुर्मू

और शिक्षा तक कई सामाजिक-आर्थिक और सांस्कृतिक अधिकारों की गारंटी भी देती है। बुनियादी आवश्यकताओं के प्रावधान को अधिकारों के मामले के रूप में देखा जाता है। उन्होंने कहा कि जैसे-जैसे हम भविष्य की ओर बढ़ रहे हैं, हम उभरती चुनौतियों का सामना कर रहे हैं। साइबर अपराध और जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। डिजिटल युग, परिवर्तनकारी होने के साथ-साथ अपने साथ साइबरबुलिंग, डीपफेक, गोपनीयता संबंधी चिंता और गलत सूचना के प्रसार जैसे जटिल मुद्दे लेकर आया है। ये चुनौतियां एक सुरक्षित, संरक्षित और न्यायसंगत डिजिटल वातावरण को बढ़ावा देने के

कई समस्याओं का समाधान कर रहा आर्टिफिशियल इंटेलिजेंस

राष्ट्रपति ने कहा कि आर्टिफिशियल इंटेलिजेंस अब दैनिक जीवन में प्रवेश कर चुका है, कई समस्याओं का समाधान कर रहा है और कई नई समस्याएं भी पैदा कर रहा है। अब तक मानवाधिकारों का विमर्श मानव एजेंसी पर केंद्रित रहा है, यानी उल्लंघनकर्ता को एक इंसान माना जाता है, जिसमें करुणा और अपराधबोध जैसी मानवीय भावनाएं होती हैं। हालांकि, आर्टिफिशियल इंटेलिजेंस के मामले में अपराधी कोई गैर-मानव लेकिन बुद्धिमान एजेंट हो सकता है। जलवायु परिवर्तन हमें वैश्विक स्तर पर मानवाधिकारों की सोच की समीक्षा करने के लिए मजबूर करता है। एक अलग जगह और एक अलग युग के प्रदूषक दूसरे स्थान और दूसरे काल के लोगों के जीवन को प्रभावित कर रहे हैं। ग्लोबल साउथ की आवाज के रूप में भारत ने जलवायु कार्रवाई में सही ढंग से नेतृत्व संभाला है।

महत्व को रेखांकित करती हैं जो प्रत्येक व्यक्ति के अधिकारों और सम्मान की रक्षा करता है। उन्होंने व्यवसाय जगत से यह सुनिश्चित करने का आग्रह किया कि बढ़ती 'गिग इकॉनमी' गिग श्रमिकों के मानसिक स्वास्थ्य पर प्रतिकूल प्रभाव न डाले।

साइबर अपराध, जलवायु परिवर्तन मानवाधिकार के लिए नए खतरे: राष्ट्रपति

नई दिल्ली, (विप्र)। राष्ट्रपति द्रौपदी मुर्मू ने मंगलवार को कहा कि अब तक मानवाधिकारों पर विमर्श मानव पर केंद्रित रहा है क्योंकि उल्लंघनकर्ता को मानव माना जाता है लेकिन कृत्रिम मेधा (एआई) के हमारे जीवन में प्रवेश करने के साथ, अपराधी कोई गैर-मानव लेकिन एक बुद्धिमान एजेंट हो सकता है। मानवाधिकार दिवस पर राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित एक कार्यक्रम को संबोधित करते हुए राष्ट्रपति ने यह भी कहा कि साइबर अपराध एवं जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। मानवाधिकार दिवस हर वर्ष 10 दिसंबर को मानवाधिकारों की सार्वभौमिक घोषणा (यूडीएचआर) के उपलक्ष्य में मनाया जाता है, जिसे 1948 में संयुक्त राष्ट्र महासभा द्वारा अपनाया और घोषित किया गया



राष्ट्रपति द्रौपदी मुर्मू राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित एक कार्यक्रम में भाग लेती हुई। (छाया : एएनआई)

था। यूडीएचआर मानव अधिकारों के संरक्षण और संवर्धन के लिए एक वैश्विक मानक के रूप में कार्य करता है। मुर्मू ने कहा, जब हम भविष्य की तरफ बढ़ रहे हैं तो हमारे सामने नई उभरती चुनौतियां पेश हो रही हैं। साइबर अपराध, जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं।

उन्होंने कहा कि डिजिटल युग परिवर्तनकारी तो है लेकिन इसके साथ साइबर अपराध, डीप फेक, गोपनीयता की चिंता और गलत सूचना का प्रसार जैसे जटिल मुद्दे भी सामने आए हैं। उन्होंने कहा, इन चुनौतियों से एक ऐसे सुरक्षित एवं समान डिजिटल माहौल की महत्ता रेखांकित होती है जो सभी के अधिकारों और

सम्मान की रक्षा करे। राष्ट्रपति ने अपने संबोधन में एआई और मानव जीवन पर उसके प्रभाव के पहलू पर भी बात की। उन्होंने कहा, कृत्रिम मेधा अब हमारी रोजमर्रा की जिंदगी में कदम रख चुकी है और वह कई समस्याओं का समाधान कर रही है लेकिन कई नई समस्याएं खड़ी भी कर रही हैं। उन्होंने कहा कि अब तक मानवाधिकारों पर विमर्श मानव एजेंसी पर केंद्रित रहा है क्योंकि उल्लंघनकर्ता को मानव माना जाता है जिसमें करूणा, अपराध बोध जैसी विविध मानवीय संवेदनाएं होती हैं।

मुर्मू ने कहा कि लेकिन एआई के आने से, अपराधी कोई गैर-मानव लेकिन एक बुद्धिमान एजेंट हो सकता है। उन्होंने कहा, मैं यह विषय आपके विचारार्थ छोड़ती हूँ। राष्ट्रपति ने कहा कि जलवायु परिवर्तन का मामला भी हमें वैश्विक स्तर पर मानवाधिकारों की सोच पर पुनर्विचार करने के लिए मजबूर करता है।

Prez: AI can be misused, climate change a new threat to rights

New Delhi: President Droupadi Murmu on Tuesday said artificial intelligence has entered people's day-to-day life, solving many problems as well as creating new ones.

Cautioning against misuse of AI, she said, "The human rights discourse so far has been centred on the human agency, that is, the violator is assumed to be a human being.



With AI, however, the culprit could be a non-human, but intelligent agent." The president asked all stakeholders to ponder over the issue.

Murmu was speaking at an event organised by the National Human Rights Commission to mark Human Rights Day. "As we progress into the future, we are confronted with emerging challenges. Cybercrimes and climate change are new threats to human rights. The digital era, while transformative, has brought with it complex issues such as cyberbullying, deepfake, privacy concerns, and the spread of misinformation," she said. "These challenges underscore the importance of fostering a safe, secure, and equitable digital environment that protects the rights and dignity of every individual."

The president said climate change forces us to review the human rights thinking at the global level. "Polluters of a different place and a different era are affecting the lives of people in another place and another period. India, as the voice of Global South, has rightly taken up the leadership in climate action," Murmu said.

She also urged business leaders to ensure that the growing 'gig economy' does not adversely affect the mental health of gig workers. "As we embrace new economic models, we must ensure that the well-being of all individuals, especially those in vulnerable sectors, remains a priority," the president said. TNN

Govt firm in its commitment to civic, political rights of all: Prez

In recent years, the President noted that mental health has become an increasingly important issue

STATESMAN NEWS SERVICE

NEW DELHI, 10 DECEMBER-

President Droupadi Murmu said on Tuesday that India is steadfast in its commitment to guaranteeing all its citizens civic and political rights.

Speaking at an event organised to celebrate Human Rights Day by the National Human Rights Commission (NHRC) here, the president said the government also guarantees a number of socio-economic and cultural

rights, spanning from providing housing, clean drinking water, improved sanitation, electricity, cooking gas, and financial services to healthcare and education for all.

The provision of necessities is seen as a matter of rights, she said, adding that India, with its civilisational heritage spanning over 5,000 years, has long upheld values of

empathy, compassion, and the interconnectedness of individuals within a harmonious community. Based on these values, institutions such as the NHRC and SHRCs along with

civil society, human rights defenders, special rapporteurs, and special monitors, have been working to ensure the protection of human rights for all.

In this context, she lauded the proactive role played by the NHRC in addressing violations, raising awareness, and recommending policy changes to uphold the rights of the marginalised.

The President said, "As we progress into the future, we are confronted with emerging challenges. Cybercrimes and climate change are new threats to human rights. The digital era, while transformative, has brought with it complex issues such as cyber-



bullying, deepfake, privacy concerns, and the spread of misinformation. These challenges underscore the importance of fostering a safe, secure, and equitable digital environment that protects the rights and dignity of every individual.

Murmu noted that Artificial Intelligence has now entered our day-to-day life, solving many problems and creating several new ones too. The human rights discourse so

far has been centred on human agency, that is, the violator is assumed to be a human being, who would have a range of human emotions such as compassion and guilt. With AI, however, the culprit could be a non-human but intelligent agent, she added.

She further said that climate change forces us to review human rights thinking at the global level. Polluters of a different place and a different era are affecting the

lives of people in another place and another period. India, as the voice of the Global South, has rightly taken up the leadership in climate action. The government's initiatives, such as the 2022 Energy Conservation (Amendment) Bill, the Green Credit Initiative, and the Lifestyle for Environment, or LiFE, Movement, are clear demonstrations of India's commitment to building a clean and green planet for future generations.

In recent years, the President noted that mental health has become an increasingly important issue, especially for our children and youth. Hence, she appealed to all stakeholders to initiate adequate measures to alleviate the stress that affects our children and young people and urged business leaders to ensure that the growing 'gig economy' does.

साइबर क्राइम मानवाधिकारों के लिए नया खतरा: मुर्मु

नई दिल्ली, विशेष संवाददाता। मानवाधिकार दिवस पर राष्ट्रपति द्रौपदी मुर्मु ने कहा कि साइबर अपराध और जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। उन्होंने कहा, डिजिटल युग परिवर्तनकारी होने के साथ-साथ साइबरबुलिंग, डीपफेक, निजता संबंधी चिंताओं और गलत सूचनाओं के प्रसार जैसे जटिल मुद्दों को भी लेकर आया है।

राष्ट्रीय मानवाधिकार आयोग द्वारा मंगलवार को आयोजित कार्यक्रम में राष्ट्रपति ने कहा कि आर्टिफिशियल इंटेलिजेंस (एआई) अब हमारे दैनिक जीवन में प्रवेश कर चुका है। एआई कई समस्याओं का समाधान कर रहा है, लेकिन नई चुनौतियां भी पैदा कर रहा है। अब तक मानवाधिकारों का विमर्श



राष्ट्रपति ने
नए खतरों
के बारे में
आगाह
किया

‘मानव’ पर केंद्रित रहा है यानी उल्लंघनकर्ता को एक इंसान माना जाता है जिसमें करुणा और अपराधबोध जैसी भावनाएं होती हैं। लेकिन एआई के आने से अपराधी कोई गैर-मानव लेकिन एक बुद्धिमान एजेंट हो सकता है।

जलवायु परिवर्तन से उत्पन्न होने वाली चुनौतियों के संदर्भ में राष्ट्रपति ने कहा कि यह मुद्दा भी हमें वैश्विक स्तर पर मानवाधिकारों की सोच की समीक्षा करने के लिए मजबूर करता है।

Mental health, cybercrimes, climate change are threats to human rights, says Murmu

The Hindu Bureau

NEW DELHI

President Droupadi Murmu on Tuesday said that business leaders must ensure the growing gig economy did not adversely impact the mental health of gig workers. Speaking at an event organised by the National Human Rights Commission (NHRC) on Human Rights Day, she described cybercrimes and climate change as new threats to human rights, and emphasised the need to ponder the use of Artificial Intelligence (AI), which has both good and bad impacts on human lives.

“Cybercrimes and climate change are new threats to human rights. The digital era, while being transformative, has also brought with it complex issues such as cyberbullying, deepfakes, privacy concerns, and the spread of misinformation. These challenges underscore the importance of fostering a safe, secure, and equitable digital environment that



Droupadi Murmu during an event organised by NHRC on Human Rights Day in New Delhi on Tuesday. PTI

protects the rights and dignity of every individual,” the President said.

Emphasising the importance of mental health, the President appealed to all stakeholders to initiate adequate measures to reduce the stress affecting this section of society.

She further urged business leaders to ensure that the growing gig economy did not adversely impact the mental health of gig workers. “As we adopt new economic models, we must ensure that the well-being of all individuals, especially those in vulnerable sectors, remains our priority. We must all work towards removing any stig-

ma associated with mental illness, creating awareness, and helping those in need,” Ms. Murmu said.

The President also stressed the need to examine the issue of climate change. “Polluters of a different place and a different era are affecting the lives of people in another place and another period. India has rightly taken up the leadership in climate action. The government’s initiatives, such as the 2022 Energy Conservation (Amendment) Bill, the Green Credit Initiative, are clear demonstrations of India’s commitment to building a clean planet for future generations,” she said.

Cybercrimes, climate change new threats to human rights, says Prez

TRIBUNE NEWS SERVICE

NEW DELHI, DECEMBER 10

Highlighting cybercrimes and climate change as emerging threats to human rights, President Droupadi Murmu on Tuesday said the culprit could even be a non-human but intelligent agent in view of the growing significance of artificial intelligence (AI).

"As we progress into the future, we are confronted with emerging challenges. Cybercrimes and climate change are new threats to human rights. The digital era, while transformative, has brought with it complex issues such as cyberbullying, deepfake, privacy concerns and the spread of misinformation," President Murmu said, addressing the Human Rights Day event organised by the National Human Rights Commission (NHRC) here.



President Droupadi Murmu being presented a sapling by NHRC acting chairperson Vijaya Bharathi Sayani in New Delhi. PTI

In a related event, CJI Sanjiv Khanna batted for a compassionate and humane justice system by decolonisation of laws and reformation of criminal courts. He was speaking during an event on Human Rights Day organised by the

National Legal Services Authority (NALSA).

He termed human rights as the bedrock of human society, imperative to ensure global peace. "We have decriminalised a number of laws, but a lot of work is still in progress," he said.

President Murmu highlights emerging threats to human rights, citing AI, cyber crimes and climate change

PIONEER NEWS SERVICE ■
NEW DELHI

President Droupadi Murmu on Tuesday said the human rights discourse so far has been centred on the “human agency” as the violator is assumed to be a human but with AI entering our lives, the “culprit could be a non-human” but an intelligent agent. In her address at an event hosted by the NHRC to mark the Human Rights Day, the President also underlined that cyber crimes and climate change are “new threats” to human rights. Human Rights Day is observed on December 10 every year to commemorate the Universal Declaration of Human Rights (UDHR), which was adopted and proclaimed by the United Nations General Assembly in 1948. The UDHR serves as a



global benchmark for the protection and promotion of human rights. “As we progress into the future, we are confronted with emerging challenges. Cyber crimes and climate change are new threats to human rights,” Murmu said. The digital era, while being transformative, had brought with it complex issues such as cyber bullying, deep fake, privacy concerns and spread of misinformation, she added.

“These challenges underscore the importance of fostering a safe, secure and equitable digital environment that protect the rights and dignity of every individual,” the President said. In her address, she also touched upon the aspect of AI and its impact on human lives. “Artificial intelligence has now entered our day-to-day life, solving many problems, and creating several new ones too,” Murmu said. The human rights discourse so far has been “centred on the human agency”, that is the violator is assumed to be a human being, who would have a “range of human emotions such as compassion and guilt,” she said. “With AI, however, the culprit could be a non-human but intelligent agent. I leave the matter for you to ponder over,” the President said.

Cybercrimes, climate change new threats to human rights, says Prez

TRIBUNE NEWS SERVICE

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मानवाधिकार के लिए नए खतरे हैं साइबर अपराध : मुर्मू

भाषा। नई दिल्ली

राष्ट्रपति द्रौपदी मुर्मू ने मंगलवार को कहा कि मानवाधिकारों पर अब तक का विमर्श मानव पर केंद्रित रहा है जिसके तहत उल्लंघनकर्ता किसी व्यक्ति को माना जाता है, लेकिन कृत्रिम बुद्धिमत्ता (एआई) के हमारे दैनिक जीवन में प्रवेश करने से अब अपराधी कोई गैर-मानव या कोई लक्ष्य केंद्रित सॉफ्टवेयर हो सकता है। मानवाधिकार दिवस पर राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित एक कार्यक्रम को संबोधित करते हुए राष्ट्रपति ने यह भी कहा कि साइबर अपराध एवं जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। मानवाधिकार दिवस हर वर्ष 10 दिसंबर को मानवाधिकारों की सार्वभौम घोषणा (यूडीएचआर) के उपलक्ष्य में मनाया जाता है, जिसे 1948 में संयुक्त राष्ट्र महासभा द्वारा अपनाया और घोषित किया गया था।



यूडीएचआर मानव अधिकारों के संरक्षण और संवर्धन के लिए एक वैश्विक मानक के रूप में कार्य करता है। भारत में संयुक्त राष्ट्र के राजनयिक मिशन के प्रमुख शोम्बी शार्प ने इस अवसर पर संयुक्त राष्ट्र महासचिव एंतोनियो गुतेरेस का संदेश पढ़ा। स्क्रीन पर दिखाए गए गुतेरेस के संदेश में कहा गया, मानवाधिकार दिवस पर, हम एक कठोर सच्चाई का सामना कर रहे हैं। मानवाधिकारों पर हमला हो रहा है।

करोड़ों लोग गरीबी, भुखमरी, खराब स्वास्थ्य और शिक्षा प्रणालियों में फंसे हुए हैं जो अभी तक कोविड-19 महामारी से पूरी तरह से उबर नहीं पाए हैं। वैश्विक असमानताएं बढ़ रही हैं। संघर्ष तेज हो रहे हैं। अंतरराष्ट्रीय कानून को जानबूझकर नजरअंदाज किया जा रहा है। संदेश में कहा गया है कि घृणास्पद बयानबाजी भेदभाव, विभाजन और हिंसा को बढ़ावा दे रही है। मुर्मू ने अपने संबोधन में कहा, यह उन

संस्थाओं को याद करने का दिन है जो समाज के सबसे कमजोर वर्गों के अधिकारों की रक्षा और उन्हें बढ़ावा देने का प्रयास करती हैं। राष्ट्रीय मानवाधिकार आयोग, राज्य मानवाधिकार आयोग, विभिन्न अन्य संस्थाएं, न्यायपालिका और अन्य प्रमुख हितधारकों ने बेजुबानों की आवाज बनने के लिए अथक प्रयास किया है। मैं सभी के लिए मानवाधिकार सुनिश्चित करने की दिशा में उनकी दृढ़ प्रतिबद्धता और

अथक परिश्रम के लिए उनकी सराहना करती हूँ। राष्ट्रपति ने कहा कि भारत आज एक उज्ज्वल उदाहरण बन गया है, जहां गरीबी उन्मूलन, वंचितों को मुफ्त भोजन उपलब्ध कराकर भूख मिटाने तथा युवाओं को अपने सपने साकार करने के लिए समान अवसर प्रदान करने के लिए सरकार द्वारा पहल की जा रही है। राष्ट्रपति ने कहा कि भविष्य की ओर बढ़ने के साथ ही हमें उभरती चुनौतियों का भी सामना करना पड़ रहा है। मानवाधिकारों के लिए साइबर अपराध और जलवायु परिवर्तन नए खतरे हैं। उन्होंने कहा कि डिजिटल युग परिवर्तनकारी होते हुए भी अपने साथ साइबर धमकी, डीपफेक, गोपनीयता संबंधी चिंताएं और गलत सूचना के प्रसार जैसे जटिल मुद्दे लेकर आया है। ए चुनौतियां एक सुरक्षित, संरक्षित और न्यायसंगत डिजिटल माहौल को बढ़ावा देने का महत्व रेखांकित करती हैं ताकि प्रत्येक व्यक्ति के

अधिकारों और सम्मान की रक्षा हो सके। मुर्मू ने अपने संबोधन में एआई और मानव जीवन पर इसके प्रभाव पर भी चर्चा की। मुर्मू ने कहा, एआई अब हमारे दैनिक जीवन में प्रवेश कर चुका है, कई समस्याओं का समाधान कर रहा है और कई नई समस्याएं भी पैदा कर रहा है। उन्होंने कहा कि मानवाधिकारों पर अब तक का विमर्श मानव पर केंद्रित रहा है जिसके तहत उल्लंघनकर्ता किसी व्यक्ति को माना जाता है, लेकिन कृत्रिम बुद्धिमत्ता (एआई) के हमारे जीवन में प्रवेश करने से अब अपराधी कोई गैर-मानव या कोई लक्ष्य केंद्रित सॉफ्टवेयर हो सकता है। उन्होंने कहा, मैं यह विषय आपके विचारार्थ छोड़ती हूँ। राष्ट्रपति ने कहा कि जलवायु परिवर्तन का मामला भी हमें वैश्विक स्तर पर मानवाधिकारों की सोच पर पुनर्विचार करने के लिए मजबूर करता है।

साइबर अपराध और जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे : मुर्मू

राष्ट्रपति ने सुरक्षित, संरक्षित व न्यायसंगत डिजिटल माहौल के महत्व पर दिया बल

नई दिल्ली, 10 दिसम्बर (एजेंसियां)। राष्ट्रपति द्रौपदी मुर्मू ने साइबर अपराध और जलवायु परिवर्तन को मानवाधिकारों के लिए नए खतरे करार देते हुए ऐसे सुरक्षित, संरक्षित और न्यायसंगत डिजिटल माहौल के महत्व पर बल दिया है जिसमें प्रत्येक व्यक्ति के अधिकारों और सम्मान की रक्षा हो। मुर्मू ने

राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित मानवाधिकार दिवस समारोह को किया संबोधित

मंगलवार को यहां राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित मानवाधिकार दिवस समारोह में कहा कि मानवाधिकार दिवस पर, हमें न्याय, समानता और सम्मान के मूल्यों के प्रति नए सिरे से

अपनी सामूहिक प्रतिबद्धता करनी चाहिए जो हमारे राष्ट्र को परिभाषित करते हैं। हमें प्रत्येक व्यक्ति के मौलिक अधिकारों को बनाए रखना चाहिए और यह सुनिश्चित करना चाहिए कि कोई भी पीछे न छूटे। एक साथ, निरंतर प्रयास और एकजुटता के माध्यम से, हम एक ऐसा भविष्य बना सकते हैं जिसमें हर व्यक्ति, चाहे उसकी उम्र, पृष्ठभूमि या परिस्थिति कुछ भी हो, सम्मान, अवसर और पूर्णता का जीवन जीने के लिए सशक्त हो। राष्ट्रपति ने कहा कि भारत सभी नागरिकों को नागरिक और राजनीतिक अधिकारों की गारंटी देने की अपनी प्रतिबद्धता में दृढ़ है। सरकार सभी के लिए आवास, स्वच्छ पेयजल, बेहतर स्वच्छता, बिजली, रसोई गैस और वित्तीय सेवाओं से लेकर स्वास्थ्य सेवा



हमें प्रत्येक व्यक्ति के मौलिक अधिकारों को बनाए रखना चाहिए व यह सुनिश्चित करना चाहिए कि कोई भी पीछे न छूटे : द्रौपदी मुर्मू

और शिक्षा तक कई सामाजिक-आर्थिक और सांस्कृतिक अधिकारों की गारंटी भी देती है। बुनियादी आवश्यकताओं के प्रावधान को अधिकारों के मामले के रूप में देखा जाता है। उन्होंने कहा कि जैसे-जैसे हम भविष्य की ओर बढ़ रहे हैं, हम उभरती चुनौतियों का सामना कर रहे हैं। साइबर अपराध और जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। डिजिटल युग, परिवर्तनकारी होने के साथ-साथ अपने साथ साइबरबुलिंग, डीपफेक, गोपनीयता संबंधी चिंता और गलत सूचना के प्रसार जैसे जटिल मुद्दे लेकर आया है। ये चुनौतियां एक सुरक्षित, संरक्षित और न्यायसंगत डिजिटल वातावरण को बढ़ावा देने के

कई समस्याओं का समाधान कर रहा आर्टिफिशियल इंटेलिजेंस

राष्ट्रपति ने कहा कि आर्टिफिशियल इंटेलिजेंस अब दैनिक जीवन में प्रवेश कर चुका है, कई समस्याओं का समाधान कर रहा है और कई नई समस्याएं भी पैदा कर रहा है। अब तक मानवाधिकारों का विमर्श मानव एजेंसी पर केंद्रित रहा है, यानी उल्लंघनकर्ता को एक इंसान माना जाता है, जिसमें करुणा और अपराधबोध जैसी मानवीय भावनाएं होती हैं। हालांकि, आर्टिफिशियल इंटेलिजेंस के मामले में अपराधी कोई गैर-मानव लेकिन बुद्धिमान एजेंट हो सकता है। जलवायु परिवर्तन हमें वैश्विक स्तर पर मानवाधिकारों की सोच की समीक्षा करने के लिए मजबूर करता है। एक अलग जगह और एक अलग युग के प्रदूषक दूसरे स्थान और दूसरे काल के लोगों के जीवन को प्रभावित कर रहे हैं। ग्लोबल साउथ की आवाज के रूप में भारत ने जलवायु कार्रवाई में सही ढंग से नेतृत्व संभाला है।

महत्व को रेखांकित करती हैं जो प्रत्येक व्यक्ति के अधिकारों और सम्मान की रक्षा करता है। उन्होंने व्यवसाय जगत से यह सुनिश्चित करने का आग्रह किया कि बढ़ती 'गिग इकॉनमी' गिग श्रमिकों के मानसिक स्वास्थ्य पर प्रतिकूल प्रभाव न डाले।

साइबर अपराध, जलवायु परिवर्तन मानवाधिकार के लिए नए खतरे: राष्ट्रपति

नई दिल्ली, (विप्र)। राष्ट्रपति द्रौपदी मुर्मू ने मंगलवार को कहा कि अब तक मानवाधिकारों पर विमर्श मानव पर केंद्रित रहा है क्योंकि उल्लंघनकर्ता को मानव माना जाता है लेकिन कृत्रिम मेधा (एआई) के हमारे जीवन में प्रवेश करने के साथ, अपराधी कोई गैर-मानव लेकिन एक बुद्धिमान एजेंट हो सकता है। मानवाधिकार दिवस पर राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित एक कार्यक्रम को संबोधित करते हुए राष्ट्रपति ने यह भी कहा कि साइबर अपराध एवं जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। मानवाधिकार दिवस हर वर्ष 10 दिसंबर को मानवाधिकारों की सार्वभौमिक घोषणा (यूडीएचआर) के उपलक्ष्य में मनाया जाता है, जिसे 1948 में संयुक्त राष्ट्र महासभा द्वारा अपनाया और घोषित किया गया



राष्ट्रपति द्रौपदी मुर्मू राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित एक कार्यक्रम में भाग लेती हुई। (छाया : एएनआई)

था। यूडीएचआर मानव अधिकारों के संरक्षण और संवर्धन के लिए एक वैश्विक मानक के रूप में कार्य करता है। मुर्मू ने कहा, जब हम भविष्य की तरफ बढ़ रहे हैं तो हमारे सामने नई उभरती चुनौतियां पेश हो रही हैं। साइबर अपराध, जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं।

उन्होंने कहा कि डिजिटल युग परिवर्तनकारी तो है लेकिन इसके साथ साइबर अपराध, डीप फेक, गोपनीयता की चिंता और गलत सूचना का प्रसार जैसे जटिल मुद्दे भी सामने आए हैं। उन्होंने कहा, इन चुनौतियों से एक ऐसे सुरक्षित एवं समान डिजिटल माहौल की महत्ता रेखांकित होती है जो सभी के अधिकारों और

सम्मान की रक्षा करे। राष्ट्रपति ने अपने संबोधन में एआई और मानव जीवन पर उसके प्रभाव के पहलू पर भी बात की। उन्होंने कहा, कृत्रिम मेधा अब हमारी रोजमर्रा की जिंदगी में कदम रख चुकी है और वह कई समस्याओं का समाधान कर रही है लेकिन कई नई समस्याएं खड़ी भी कर रही हैं। उन्होंने कहा कि अब तक मानवाधिकारों पर विमर्श मानव एजेंसी पर केंद्रित रहा है क्योंकि उल्लंघनकर्ता को मानव माना जाता है जिसमें करूणा, अपराध बोध जैसी विविध मानवीय संवेदनाएं होती हैं।

मुर्मू ने कहा कि लेकिन एआई के आने से, अपराधी कोई गैर-मानव लेकिन एक बुद्धिमान एजेंट हो सकता है। उन्होंने कहा, मैं यह विषय आपके विचारार्थ छोड़ती हूँ। राष्ट्रपति ने कहा कि जलवायु परिवर्तन का मामला भी हमें वैश्विक स्तर पर मानवाधिकारों की सोच पर पुनर्विचार करने के लिए मजबूर करता है।

BRS to move NHRC over police excesses against Asha workers

<https://timesofindia.indiatimes.com/city/hyderabad/brs-to-file-complaint-with-nhrc-over-police-brutality-against-asha-workers/articleshow/116183801.cms>

TNN | Dec 10, 2024, 11.27 PM IST

Hyderabad: BRS working president KT Rama Rao has said the party will petition National Human Rights Commission (NHRC) over police excesses against ASHA workers during their protest on Monday. KTR, along with the BRS leaders, visited Osmania General Hospital (OGH) on Tuesday, where some injured ASHA workers are undergoing treatment.

ASHA workers held a protest at the Directorate of Medical Education (DME) at Koti on Monday, demanding a fixed salary of 18,000. Police tried to prevent them from holding protests and took them into custody. During the scuffle with the police, some ASHA workers got injured, and some workers alleged that police behaved inappropriately during the protest. "The home department is with chief minister Revanth Reddy, and there is no law and order in the state. The party will complain to the State Women's Commission and also the NHRC about the incident," KTR said.

Meanwhile, BRS announced the party MLAs would boycott the orientation programme for MLAs.

AI can be misused, climate change a new threat to rights: President Murmu

<https://timesofindia.indiatimes.com/india/ai-can-be-misused-climate-change-a-new-threat-to-rights-president-murmu/articleshow/116187238.cms>

TNN | Dec 11, 2024, 02.35 AM IST

NEW DELHI: President Droupadi Murmu on Tuesday said artificial intelligence has entered people's day-to-day life, solving many problems as well as creating new ones.

Cautioning against misuse of AI, she said, "The human rights discourse so far has been centred on the human agency, that is, the violator is assumed to be a human being. With AI, however, the culprit could be a non-human, but intelligent agent." The president asked all stakeholders to ponder over the issue.

Murmu was speaking at an event organised by the **National Human Rights Commission** to mark Human Rights Day. "As we progress into the future, we are confronted with emerging challenges. Cybercrimes and climate change are new threats to human rights. The digital era, while transformative, has brought with it complex issues such as cyberbullying, deepfake, privacy concerns, and the spread of misinformation," she said. "These challenges underscore the importance of fostering a safe, secure, and equitable digital environment that protects the rights and dignity of every individual."

The president said climate change forces us to review the human rights thinking at the global level. "Polluters of a different place and a different era are affecting the lives of people in another place and another period. India, as the voice of Global South, has rightly taken up the leadership in climate action," Murmu said.

She also urged business leaders to ensure that the growing 'gig economy' does not adversely affect the mental health of gig workers. "As we embrace new economic models, we must ensure that the well-being of all individuals, especially those in vulnerable sectors, remains a priority," the president said.

Cyber crimes, climate change new threats to Human Rights: President Murmu

<https://www.greaterkashmir.com/national/cyber-crimes-climate-change-new-threats-to-human-rights-president-murmu-2/>

The President stressed the growing importance of mental health, particularly for children, youth, and gig workers in the rapidly evolving economy

Buy vitamins and supplements December 11, 2024 12:36 am

New Delhi, Dec 10: President Droupadi Murmu on the Human Rights Day celebration organised by the National Human Rights Commission (NHRC) on Tuesday, highlighting the need for collective action to uphold the principles of justice, equality, and dignity.

The President stressed the growing importance of mental health, particularly for children, youth, and gig workers in the rapidly evolving economy.

Buy vitamins and supplements

President Murmu asked all stakeholders to take steps to reduce stress, create awareness and combat the stigma surrounding mental illness. As India embraces new economic models like the gig economy, she appealed for measures to safeguard the mental well-being of vulnerable workers.

President Murmu commended institutions like the **NHRC** for their proactive role in defending the rights of the marginalised and influencing policy changes.

The President highlighted modern threats to human rights, including cybercrimes, privacy issues, and climate change. President further added that the digital age has transformed lives, however, it has introduced challenges such as cyberbullying, misinformation, and AI-driven issues, which demand a secure and equitable digital framework.

“Artificial intelligence, while solving many problems, has also introduced non-human agents as potential violators of rights,” the President said, urging a re-examination of human rights concepts considering such advancements.

Regarding climate change, she added, it necessitates a global rethink of human rights responsibilities. She said that India’s leadership as a voice for the Global South was acknowledged, with initiatives like the Green Credit Initiative, the Lifestyle for

Environment (LiFE) Movement and the 2022 Energy Conservation (Amendment) Bill demonstrating the country's commitment to sustainable development.

President Murmu called on the citizens of India to uphold fundamental rights and ensure no one is left behind, especially as India advances socio-economic initiatives that provide housing, clean water, healthcare, and education as rights. "Through sustained efforts and solidarity, we can build a future where every individual leads a life of dignity, opportunity, and fulfilment," she said.

Vice President Highlights Commitment to Human Rights on 76th Anniversary of UDHR

Rajya Sabha Chairman and Vice President of India, Jagdeep Dhankhar, on the occasion of the 76th anniversary of the Universal Declaration of Human Rights (UDHR), asked the nation to reaffirm its commitment to justice, equality, and dignity for all.

On Human Rights day, in a message to Parliament, the Vice President reflected on the enduring significance of the UDHR and its alignment with India's civilisational ethos.

"The Universal Declaration of Human Rights, adopted in 1948, remains a cornerstone for human dignity, equality, and justice worldwide. Its 30 articles reflect humanity's shared aspiration for freedom and equality, affirming the rights of all individuals regardless of race, gender, nationality, or belief," the Vice President stated.

He underlined the relevance of this year's theme, "Our Rights, Our Future, Right Now," as a call to action for building a peaceful, egalitarian, and sustainable future. "Human rights guide us in addressing global challenges and empowering individuals and communities. As we reflect on the progress made, we reaffirm our commitment to protecting and promoting these rights," he said.

Highlighting India's longstanding advocacy for universal ideals, he said, "India's civilizational ethos, nurtured over thousands of years, has significantly contributed to upholding the values of the UDHR. These principles ensure dignity and equal opportunities for all citizens, echoing the spirit of the declaration."

As India celebrates the 75th anniversary of its Constitution, he called upon lawmakers and citizens to uphold the values of justice, liberty, equality, and fraternity. "As representatives of the people, we bear the responsibility to safeguard and strengthen these values. On this momentous occasion, let us pledge to work towards a world where every person can live with dignity, free from oppression, and with equal opportunities to fulfil their potential," he urged.

India Commemorates Human Rights Day With Calls For Justice And Equality

10 December 2024

<https://evrimagaci.org/tpg/india-commemorates-human-rights-day-with-calls-for-justice-and-equality-84053>

President Droupadi Murmu leads celebrations emphasizing the need for action against modern challenges to human rights.

On December 10, the National Human Rights Commission (NHRC) of India made headlines by celebrating Human Rights Day with great fervor at Vigyan Bhavan, New Delhi. The event paid homage to the Universal Declaration of Human Rights (UDHR) adopted by the United Nations on the same date back in 1948, and it was graced by the presence of India's President, Smt. Droupadi Murmu, as the chief guest.

During her address, President Murmu emphasized the importance of reaffirming societal commitment to human dignity and established values of justice. She acknowledged the commendable efforts of the NHRC and State Human Rights Commissions (SHRCs) alongside civil society organizations and human rights defenders, stating, "Celebration of Human Rights Day provides us with the opportunity to reflect on the ideals enshrined in the UDHR and our collective resolve to contribute to building a world where justice and human dignity are the cornerstone of society."

The President reinforced the notion of safeguarding fundamental rights, highlighting India's commitment to tackling poverty through initiatives aimed at alleviating hunger and providing equal opportunities for youth. The government aims to guarantee socio-economic and cultural rights for all citizens, encompassing access to housing, clean water, sanitation, electricity, and education.

Amidst her optimistic depiction of India's progress, President Murmu pointed to new-age threats like cybercrimes and climate change as significant challenges affecting human rights. She noted how the digital era, albeit transformative, also brings multifaceted issues such as cyberbullying, privacy violations, and misinformation. This identifies the pressing need to cultivate safe yet equitable digital spaces to uphold individual rights.

Artificial intelligence (AI) also came under scrutiny during the address. The President urged attendees to ponder AI's dual role as both solver of problems and creator of new challenges, as discussions surrounding human agency must now expand to incorporate the potential violations triggered by non-human intelligent agents.

Climate change, she added, is affecting populations far removed from those who contribute to pollution, emphasizing India's advocacy for climate action as the voice of the Global South. Initiatives like the 2022 Energy Conservation Amendment Bill and the Green Credit Initiative epitomize India's commitment to environmental sustainability.

Mental health was another focal point of her address. With rising stress levels among children and youth, the President called on all stakeholders to mitigate this stress and emphasized the importance of protecting the growing gig economy workforce from adverse mental health effects. She encouraged business leaders to prioritize well-being, aiming to eliminate any stigma associated with mental health issues.

"Together, we can build a future where every person can lead dignified lives," President Murmu declared, encapsulating her call for collective action during her closing remarks.

The event also featured participation from national and international dignitaries, including representatives from various State Human Rights Commissions and the judiciary. Notably, UN Secretary-General António Guterres sent his message affirming the indivisibility of all human rights, urging solidarity and action globally. His message reiterates the call to stand united for all rights at all times.

Meanwhile, NHRC Acting Chairperson Smt. Vijaya Bharathi Sayani noted the increasing humanitarian crises globally, with unresolved conflicts displacing millions and impacting vulnerable communities. Françoise Saussier, UN Resident Coordinator echoed sentiments praising India's long-standing dedication to human rights and its important outreach to the Global South for collaboration on such pressing issues. Addressing the gathering, he stated, "The need of the hour is action based on our shared values," underscoring the significance of unity and cooperation.

Despite the high-minded discussions during the official ceremony, the spotlight on India's human rights observance also had to include the scrutiny of the state of human rights within the country. Analysts report alarming trends of rising intolerance and restrictions, particularly targeting marginalized communities under the current government policies. According to the 2024 Human Rights Watch (HRW) report, India's human rights situation is deemed to be deteriorative, casting shadows on the progress showcased during the celebrations.

Religious minorities, particularly Muslims and Christians, reportedly face discrimination and violence. Incidents of mob violence, discriminatory laws, and government-induced fear have increasingly marked the atmosphere within the country. The controversial Citizenship Amendment Act (CAA) and the absence of protection for dissenting voices have heightened public queries about India's commitment to human rights.

Freedom of expression remains under siege, as journalists face harassment and violence for challenging government narratives. Press freedom indices paint grim pictures, with India finding itself ranked poorly on these fronts. The risks surrounding journalistic independence grow daily, as demonstrated by recent high-profile cases attracting international condemnation.

Gender-based violence, particularly involving sexual harassment, also topples the expected norms of safety as the statistics reveal sobering incidents across India. Laws to protect individuals remain incomplete, denying effective remedial actions to tackle such societal issues.

Addressing these pertinent issues does not only encapsulate the significance of Human Rights Day but also highlights the gaps existing between celebrated ideals and the pressing realities faced by numerous citizens each day.

Moving forward, as various stakeholders continue to identify and combat these pressing challenges, it becomes indispensable for India to renew efforts toward healing its social fabric. The NHRC remains on the frontline of advocacy, pushing for reforms and propelling dialogues aimed at restoring the civil rights promised to all its citizens.

Overall, as India commemorates Human Rights Day, there remains recognition of both achievements and challenges lying at the heart of the nation. Building on the ideals of justice, equality, and dignity shared during the celebration becomes pivotal to securing future progress for all.

Unveiling Human Rights Ignorance: Calls for Greater Awareness in Odisha

<https://www.devdiscourse.com/article/law-order/3189435-unveiling-human-rights-ignorance-calls-for-greater-awareness-in-odisha>

Orissa High Court Chief Justice Chakradhari Sharan Singh emphasizes the lack of awareness about human rights among the public and the existence of related commissions. At a Human Rights Day event hosted by Odisha Human Rights Commission, he calls for collaboration with State Legal Service Authority to initiate regular awareness programs.

Devdiscourse News Desk | Bhubaneswar | Updated: 10-12-2024 21:29 IST | Created: 10-12-2024 21:29 IST

Orissa High Court Chief Justice Chakradhari Sharan Singh emphasized the widespread lack of awareness about human rights and the existence of commissions like the National Human Rights Commission (NHRC) and Odisha Human Rights Commission (OHRC). Speaking at an event in Odisha, Singh highlighted the urgent need for awareness campaigns to inform the public about their rights.

The Chief Justice urged the OHRC to collaborate with the State Legal Service Authority to conduct regular awareness drives across different locations. He believes these efforts are crucial to ensuring people understand their rights and the mechanisms available to protect them.

Meanwhile, state Law Minister Prithviraj Harichandan pointed out persistent social stigmas like untouchability and gender inequality, despite 75 years of independence. He criticized the inadequate reach of educational and healthcare services to the poorest, but noted the new government's initiatives under Chief Minister Mohan Majhi's leadership to address these issues.

No permanent chairpersons, missing officials: Human rights in limbo in 50% of India's commissions

<https://www.newslaundry.com/2024/12/10/no-permanent-chairpersons-missing-officials-human-rights-in-limbo-in-50-of-indias-commissions>

Seven state commissions and the **National Human Rights Commission** do not have a permanent chairperson.

By: Tanishka Sodhi 10 Dec, 2024

State Human Rights Commissions in at least 16 of India's 28 states do not meet requirements mandated under the Protection of Human Rights Act, 1993.

Three state panels do not have a chairperson, seven of them do not have permanent chairpersons, and the Telangana and Mizoram commissions do not have a single office-bearer.

According to the Protection of Human Rights Act, state commissions should have a chairperson, who has been a chief justice or a judge of a high court, and two other members: one who has been a judge of a high court or district judge in the state with at least seven years of experience, and one member from among people who have knowledge or practical experience of human rights matters. But 12 states do not have one or both members.

The National Human Rights Commission, too, has not had a permanent chairperson since June. Vijaya Bharati Sayani stepped in as the acting chairperson in June after the term of Arun Mishra came to an end. Sayani is the only full-time member of the commission now, as the members' positions lie vacant.

In March this year, global human rights bodies wrote to the United Nations Human Rights Council, seeking to draw urgent attention to the human rights situation in the country.

Meanwhile, for the second time in several decades, the UN-recognised Global Alliance of National Human Rights Institutions (GANHRI) – which is an international group of 16 human rights agencies – this year deferred its accreditation to NHRC. It cited political interference in appointments, involvement of the police in probes into human rights violations, and poor cooperation with civil society.

On World Human Rights Day, NewsLaundry assessed the condition of state human rights commissions across India and found that several states either rely on temporary appointments or operate without the required members.

Headless bodies

Last month, 12 Kuku-Zo tribals were killed in Manipur's Jiribam in an alleged encounter with the Central Reserve Police Force. A tribal woman was allegedly raped and burned to death. A three-year-old boy was reportedly kidnapped and killed.

These incidents took place in Manipur, where the human rights commission has been headless since August, following the retirement of Justice Utpalendu Bikas Saha as chairperson.

Besides Manipur, Telangana and Mizoram are also running human rights commissions without a head.

The Telangana state human rights commission has been entirely defunct — without a chairperson or members — since December 2022, when the tenure of Justice G Chandraiah ended. Over 10,000 cases remain pending at the commission, as per its website, with not a single order passed in nearly two years.

In the last month itself, the young state has faced several human rights violations, including the suicide of a woman in Hyderabad, allegedly after being sexually harassed. There are also allegations against the police of committing atrocities against tribals during forced land displacement in Lagacharla village, as well as an alleged encounter in which seven Maoists were killed in Chalpaka forests.

Mizoram, meanwhile, has the newest commission in the country and has not yet appointed any chairperson or members. The commission was set up two months ago after being warned by the Gauhati High Court of sanctions for non-compliance.

Haryana got a chairperson in November after a hiatus of 19 months, while its members were appointed after 14 months of vacancy.

Vacancies

Punjab, Jharkhand, Himachal Pradesh, Bihar, Arunachal Pradesh Telangana does not have even one member currently in the commission, judicial or non-judicial.

In Punjab, Justice Sant Prakash oversees the commission, while Jharkhand relies on acting chairperson Santosh Kumar Satpathy. Similarly, Justice PS Rana leads the Himachal Pradesh commission, but with no members to support him. Arunachal Pradesh faces the same issue under Bamang Tago.

States like Gujarat, Tripura, Karnataka, Nagaland, Manipur, and Sikkim fare slightly better but still have at least one vacant member position.

'Opaque' system, 'extension of ideology'

In the human rights commissions in Chattisgarh, Goa, Arunachal Pradesh, Jharkhand, Karnataka, and Sikkim, there are no permanent chairpersons.

In Karnataka, Dr T Sham Bhatt is serving as acting chairperson, while Goa has Desmond D'Costa in that position for over a year.

Chhattisgarh, which has seen several human rights violations in the last year, including gang rape of a minor by the school's headmaster and teachers and the arrest of human rights defenders on what global organisations call "fabricated charges," has Giridhar Nayak, a former IPS officer, as the acting chairman since 2020.

Lenin Raghuvanshi, human rights activist and founding member of PVCHR, told NewsLaundry that not having permanent chairpersons was a reflection of the state's priorities. "Human rights are not on the agenda of many state governments, so they don't prioritise appointing chairpersons," he said. "Labour laws and rights of the poor and marginalised get compromised because of this. The system in state commissions is also very opaque, and it is almost impossible to get to know about the cases pending before the court."

"Human rights violations as well as awareness of rights are increasing, so people are filing more cases. But without a full strength in commission, the burden increases on the remaining members," he said. "Human rights commissions work as courts of the poor and can provide immediate relief to those in need of justice."

Kavita Srivastava, national president of PUCL, told NewsLaundry that the human rights commissions were becoming "an extension of an ideology."

"Human rights commissions have declined in their performance and become just stooges of the state," she said. "Their role is to hold accountability and prevent immunity. But they are increasingly becoming just a department. The present dispensation is apathetic towards human rights. So when governments are not bothered, why should commissions be?"

Srivastava pointed to the amendment in 2019, which changed the criteria of NHRC chairperson from being only occupied by a retired Chief Justice of India to allow any Supreme Court judge to head the commission. Justice Arun Mishra soon occupied the post in June 2021, becoming the first non-CJI chairperson.

"In a way this position has become something for retired people, whether judges or from IPS or CBI, to have something to do. It is a token, super annulated position. Earlier they used to have civil society groups as advisors, but now that barely happens. The body has become an extension of an ideology. How do ordinary people's human rights get restored?"

President Murmu Emphasizes India's Commitment to Human Rights on Human Rights Day

<https://www.devdiscourse.com/article/law-order/3189011-ransom-for-safety-the-kidnapping-crisis-in-nigeria>

The President affirmed that the Indian government remains steadfast in guaranteeing both civic and political rights, along with a wide range of socio-economic and cultural rights.

Devdiscourse News Desk | New Delhi | Updated: 10-12-2024 17:48 IST | Created: 10-12-2024 17:48 IST

The President of India, Smt. Droupadi Murmu, graced and addressed the Human Rights Day celebrations organized by the National Human Rights Commission (NHRC) in New Delhi today. The President highlighted India's enduring commitment to human rights, drawing attention to the nation's civilizational heritage, evolving challenges, and the need for continuous efforts to safeguard human dignity.

In her address, President Murmu emphasized India's rich civilizational legacy spanning over 5,000 years, where values like empathy, compassion, and interconnectedness have always been integral to society. She lauded the role of institutions such as the NHRC, State Human Rights Commissions (SHRCs), civil society, human rights defenders, and international monitors in protecting the human rights of all individuals, especially the marginalized. The President acknowledged the proactive role of the NHRC in addressing human rights violations, raising awareness, and recommending policy reforms.

Government's Commitment to Socio-Economic Rights

The President affirmed that the Indian government remains steadfast in guaranteeing both civic and political rights, along with a wide range of socio-economic and cultural rights. She highlighted the government's focus on ensuring basic necessities like housing, clean drinking water, sanitation, electricity, cooking gas, financial services, healthcare, and education for all citizens. These efforts are viewed as fundamental rights, reflecting the nation's commitment to improving the living conditions of its people.

Emerging Threats to Human Rights: Cybercrimes and Climate Change

President Murmu also addressed the emerging threats to human rights in the digital age. She noted that while the digital revolution has brought about significant progress, it has also introduced challenges such as cyberbullying, privacy breaches, deepfakes, and the rapid spread of misinformation. The President stressed the need to create a

secure and equitable digital environment to protect individual rights in the face of these new-age threats.

Furthermore, she acknowledged climate change as an urgent global issue, stressing that its impacts are not confined to those responsible for pollution but are felt globally. As a representative of the Global South, India has taken a leadership role in climate action, with significant initiatives such as the 2022 Energy Conservation (Amendment) Bill, the Green Credit Initiative, and the Lifestyle for Environment (LiFE) Movement. These actions underscore India's commitment to building a sustainable, clean, and green future for generations to come.

Addressing the Impact of Artificial Intelligence on Human Rights

The President also raised concerns about the implications of Artificial Intelligence (AI) on human rights. She pointed out that AI, as an intelligent non-human agent, complicates the traditional human rights discourse, where violators were typically assumed to be human. The introduction of AI into everyday life creates new dilemmas in ensuring accountability and responsibility for violations, as the 'culprit' could be an AI system, not a human being.

Mental Health and the Gig Economy

Mental health, particularly among children and youth, was another key issue highlighted by the President. She called on stakeholders to address the growing stress experienced by younger generations and ensure that the increasing number of gig economy workers are protected from mental health challenges. The President urged business leaders to consider the mental well-being of workers in emerging economic sectors, stressing that new economic models should not compromise individuals' health and well-being.

A Call for Collective Action

Concluding her address, President Murmu urged all to renew their commitment to the values of justice, equality, and dignity that define India. She emphasized the importance of upholding the fundamental rights of every individual and ensuring that no one is left behind. She called for sustained efforts and solidarity to build a future where every person, regardless of background, age, or circumstance, can live a life of dignity, opportunity, and fulfilment.

In her address, President Murmu underscored that the celebration of Human Rights Day should not only commemorate achievements but also inspire collective action to overcome the challenges of our time and protect the rights and dignity of every individual.

Celebrating Human Rights Day in India

<https://observervoice.com/celebrating-human-rights-day-in-india-81458/>

Shalini Singh December 10, 2024 Last Updated: December 10, 2024

The National Human Rights Commission (NHRC) of India held a significant event at Vigyan Bhavan in New Delhi to commemorate Human Rights Day. This day marks the anniversary of the Universal Declaration of Human Rights (UDHR), adopted by the United Nations in 1948. The Chief Guest, Smt. Droupadi Murmu, President of India, emphasized the importance of this occasion. She urged everyone to reflect on the ideals of the UDHR and reaffirm their commitment to creating a just society where human dignity prevails.

India's Commitment to Human Rights

During her address, President Murmu highlighted India's dedication to human rights through various government initiatives. She pointed out that the country is actively working to alleviate poverty and eradicate hunger. The government provides free food to underprivileged communities and ensures equal opportunities for youth to pursue their aspirations. Furthermore, she noted that socio-economic and cultural rights are guaranteed for all citizens. These rights include access to housing, clean drinking water, improved sanitation, electricity, cooking gas, financial services, healthcare, and education. The provision of these basic necessities is increasingly recognized as a fundamental right in India.

President Murmu commended the NHRC and State Human Rights Commissions (SHRCs) for their efforts in addressing human rights violations. She acknowledged the role of civil society, human rights defenders, and Special Rapporteurs in raising awareness and recommending policy changes. Their collective efforts are crucial in upholding the rights of marginalized communities. This commitment reflects India's broader vision of ensuring that every individual enjoys their rights and freedoms without discrimination.

Emerging Challenges to Human Rights

In her speech, President Murmu addressed the emerging challenges to human rights in today's world. She pointed out that cybercrimes and climate change pose significant threats. The digital age has transformed communication but has also introduced complex issues like cyberbullying, privacy concerns, and misinformation. These challenges highlight the need for a secure and equitable digital environment that protects individual rights and dignity.

Additionally, she discussed the implications of Artificial Intelligence (AI) on human rights. As AI becomes more integrated into daily life, it raises questions about accountability. Traditionally, human rights violations are attributed to human actions. However, with AI, the violator may not be human, complicating the discourse on rights and responsibilities. This shift necessitates a reevaluation of how we understand and protect human rights in an increasingly automated world.

Addressing Mental Health and Elderly Rights

President Murmu also emphasized the importance of mental health, particularly for children and youth. She expressed concern over the rising mental health issues and urged stakeholders to take action. The **NHRC** has recognized the gravity of this issue and is working to implement measures that alleviate stress among young people. She called on industry leaders to ensure that the gig economy does not negatively impact the mental well-being of workers.

Moreover, the President highlighted the need for policies that protect the rights of the elderly. With India's elderly population projected to reach 350 million by 2050, it is essential to create an environment that preserves their dignity and well-being. Empowering older individuals to live fulfilling lives is a priority for the government.

President Murmu spotlights cybercrimes, climate change as threats to human rights

<https://daijiworld.com/news/newsDisplay?newsID=1252144>

Tue, Dec 10 2024 03:10:23 PM

New Delhi, Dec 10 (IANS): Addressing the Human Rights Day celebrations organised by the National Human Rights Commission (NHRC) on Tuesday, the President of India, Droupadi Murmu, highlighted the growing challenges posed by cybercrimes and climate change to human rights.

“The digital era, while transformative, has introduced complex issues such as cyberbullying, deepfakes, privacy concerns, and the spread of misinformation. These challenges underline the urgent need to create a safe, secure, and equitable digital environment that safeguards the rights and dignity of every individual,” President Murmu said.

President Murmu underlined the global impact of climate change on human rights, stating, “Polluters from a different place and time are now affecting the lives of people elsewhere and future generations. India, as the voice of the Global South, has taken the lead in climate action.”

She cited initiatives such as the 2022 Energy Conservation (Amendment) Bill, the Green Credit Initiative, and the LiFE (Lifestyle for Environment) Movement as evidence of India's commitment to building a sustainable future.

Discussing the implications of Artificial Intelligence (AI) on human rights, President Murmu noted, “AI has entered our daily lives, solving problems but also creating new ones. The human rights discourse has traditionally assumed a human violator, guided by emotions like compassion or guilt. With AI, we face a scenario where the violator could be a non-human, intelligent agent.”

The President expressed concern over rising mental health issues, particularly among children and youth. She called for stakeholders to address the growing stress and ensure adequate support systems.

Appealing to business leaders, she said, “The expanding gig economy must not come at the cost of workers' mental health. As we embrace new economic models, the well-being of vulnerable sectors must remain a priority. We must work to eliminate the stigma around mental illness, raise awareness, and provide help to those in need.”

President Murmu urged collective efforts to uphold justice, equality, and dignity. “On Human Rights Day, we should reaffirm our commitment to these values. Through

sustained efforts and solidarity, we can build a future where every individual, regardless of age, background, or circumstance, leads a life of dignity and opportunity,” she said.

She commended India's rich civilisational heritage of empathy, compassion, and community harmony.

President Murmu lauded the proactive role of the NHRC, State Human Rights Commissions (SHRCs), civil society organisations, and human rights defenders in addressing violations, raising awareness, and advocating for policy reforms to protect marginalised communities.

Human Rights Day is observed annually on December 10 to commemorate the adoption of the Universal Declaration of Human Rights (UDHR) by the United Nations General Assembly in 1948.

Human Rights Day: Over 23 lakh cases registered by NHRC since its inception

<https://newstrailindia.com/inner.php?id=25420>

2024-12-10

PTI New Delhi: More than 23 lakh cases have been registered by the NHRC since its inception in 1993 and total relief amount worth Rs 256.57 crore has been recommended to victims of human rights violations during the period, the rights panel said on Monday. President Droupadi Murmu will be the chief guest at an event here on Tuesday to mark the Human Rights Day, the National Human Rights Commission said in a statement.

Human Rights Day is observed on December 10 every year to commemorate the Universal Declaration of Human Rights (UDHR), which was adopted and proclaimed by the United Nations General Assembly in 1948. The UDHR serves as a global benchmark for the protection and promotion of human rights. The NHRC said it views Human Rights Day as an opportunity for various stakeholders worldwide to reflect on their actions and responsibilities, ensuring that they do not contribute to the violation of human rights.

"The UDHR embodies the principle that all human beings are born free and equal, with the right to life, liberty and security, and equality before the law, and freedom of thought, conscience, religion, opinion, and expression," the statement said. This principle is also reflected in India's Constitution and the Protection of Human Rights Act (PHRA), 1993, which provided the legal framework for the establishment of the NHRC on October 12, 1993. "During more than three decades, it registered a total of 23,14,794 , and recommended about Rs 256.57 lakh s monetary relief to victims of human rights violations," it said.

President Murmu Emphasizes India s Commitment to Human Rights

<https://www.siliconindia.com/news/general/president-murmu-emphasizes-indias-commitment-to-human-rights-nid-233287-cid-1.html>

By siliconindia | Tuesday, 10 December 2024, 02:19:31 PM IST

President Droupadi Murmu addressed the Human Rights Day celebrations organized by the National Human Rights Commission(NHRC) in New Delhi. In her address, the President underlined that, with a rich civilisational history dating back to over 5,000 years, India has always encouraged the sentiments of fraternity, equality, and dignity among people living in a harmonious society. She recognized the enormous efforts by institutions such as the NHRC, SHRCs, civil society, human rights defenders, and monitors who tirelessly work to protect human rights. The President also appreciated the NHRC for its proactive approach in addressing human rights violations, raising awareness, and recommending policy changes that protect marginalized communities.

The President said that India is steadfast in its commitment to guaranteeing to all the citizens, the civic and political rights. The Government also guarantees a number of socio-economic and cultural rights, spanning from providing housing, clean drinking water, improved sanitation, electricity, cooking gas and financial services to healthcare and education for all. The provision of basic necessities is seen as a matter of rights.

The President said that as we progress into the future, we are confronted with emerging challenges. Cybercrimes and climate change are new threats to human rights. The digital era, while transformative, has brought with it complex issues such as cyberbullying, deepfake, privacy concerns, and the spread of misinformation. These challenges underscore the importance of fostering a safe, secure, and equitable digital environment that protects the rights and dignity of every individual.

The President said that Artificial Intelligence has now entered our day-to-day life, solving many problems and creating several new ones too. The human rights discourse so far has been centred on the human agency, that is, the violator is assumed to be a human being, who would have a range of human emotions such as compassion and guilt. With AI, however, the culprit could be a non-human but intelligent agent.

The President said that climate change forces us to review the human rights thinking at the global level. Polluters of a different place and a different era are affecting the lives of people in another place and another period. India, as the voice of Global South, has rightly taken up the leadership in climate action. The government's initiatives, such as the 2022 Energy Conservation (Amendment) Bill, the Green Credit Initiative, and the

Lifestyle for Environment, or LiFE, Movement, are clear demonstrations of India's commitment to building a clean and green planet for future generations.

The President said that in recent years, mental health has become an increasingly important issue, especially for our children and youth. She appealed to all stakeholders to initiate adequate measures to alleviate the stress that affect our children and young people. She urged business leaders to ensure that the growing 'gig economy' does not adversely affect the mental health of gig workers. As we embrace new economic models, we must ensure that the well-being of all individuals, especially those in vulnerable sectors, remains a priority. We all must work towards removing any stigma associated with mental illness, creating awareness and providing help to those in need of it.

The President said that on the Human Rights Day, we should renew our collective commitment to the values of justice, equality, and dignity that define our nation. As we continue to confront the challenges of our time, we must uphold the fundamental rights of every individual and ensure that no one is left behind. She said that together, through sustained effort and solidarity, we can build a future in which every person, regardless of age, background, or circumstance, is empowered to lead a life of dignity, opportunity, and fulfilment.

NHRC remains committed to promoting human rights both within India and across the globe: Vijaya Bharathi Sayani

<https://www.en.etemaaddaily.com/world/national/nhrc-remains-committed-to-promoting-human-rights-both-within-india-and-across-the-globe-vijaya-bharathi-sayani:166235>

Tue 10 Dec 2024, 10:14:26

Acting Chairperson of National Human Rights Commission (NHRC) Vijaya Bharathi Sayani has called upon every individual to stand up for promoting and protecting human rights culture in the country in line with the civilisational ethos of 'Sarve Bhavantu Sukhinah.

In her message on the eve of Human Rights Day, Mrs Sayani said, the Commission reaffirms its unwavering commitment to continue the efforts to encourage and empower all to safeguard the rights and dignity of every person.

National Human Rights Institutions, particularly in the Global South. She said, through its capacity building initiatives, the NHRC draws upon its extensive experience in addressing various human rights concerns over the past three decades.

Mrs Sayani said that Human Rights Day serves as a powerful reminder that every individual is born with inalienable rights. This year's theme is – Our Rights, Our Future, Right Now. It reinforces the belief that human rights are not just an aspiration, but a practical tool for empowering individuals and communities to build a better future.

YSRCP complains to SC Commission, NHRC against police torture in Dalit Youth Puli Sagar case

<https://www.newindianexpress.com/states/andhra-pradesh/2024/Dec/10/ysrcp-complains-to-sc-commission-nhrc-against-police-torture-in-dalit-youth-puli-sagar-case>

Dalit Youth, Puli Sagar said he was verbally abused, stripped and locked in a cell guarded by women constables, and Inspector Sk Baji threatened to kill him.

Express News Service Updated on: 10 Dec 2024, 9:13 am 1 min read

VIJAYAWADA: A delegation of YSRCP leaders, including MPs M Gurumoorthy, Golla Babu Rao, Pilli Subhash Chandra Bose, and former MPs Margani Bharat and Gorantla Madhav, met National Commission for SCs Chairman Kishor Makwana, and National Human Rights Commission (NHRC) Chairperson Vijaya Bharathi Sayani in New Delhi on Monday, and complained about the highhandedness of Rajamahendravaram police towards Dalit youth Puli Sagar.

The Dalit youth, who accompanied the YSRCP delegation, narrated his ordeal to the commission.

Sagar said he was summoned to Prakash Nagar police station in connection with a social media post questioning the flood relief claims of TDP MLA Adireddy Srinivas. Sagar said he was verbally abused, stripped and locked in a cell guarded by women constables, and Inspector Sk Baji threatened to kill him.

Speaking to the media after the meeting, the YSRCP leaders condemned the police highhandedness.

“The violation of Sagar’s constitutional rights, including the right to life, and freedom of expression, is unacceptable in a democratic society,” the YSRCP leaders observed.

राष्ट्रपति द्रौपदी मुर्मु राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित मानवाधिकार दिवस समारोह में शामिल हुईं

<https://insamachar.com/president-draupadi-murmu-attended-the-human-rights-day-celebrations-organised-by-the-national-human-rights-commission/>

Editor Posted on 10 दिसम्बर 2024

राष्ट्रपति द्रौपदी मुर्मु ने आज नई दिल्ली में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) द्वारा आयोजित मानवाधिकार दिवस समारोह में भाग लिया और उसे संबोधित किया।

राष्ट्रपति ने कहा कि भारत ने अपनी पांच हजार वर्ष से भी अधिक पुरानी सभ्यतागत विरासत के साथ सहानुभूति, करुणा और समरसतापूर्ण समुदाय में व्यक्तियों के आपसी जुड़ाव के मूल्यों को दीर्घ काल से बनाए रखा है। इन मूल्यों के आधार पर राष्ट्रीय मानवाधिकार आयोग और राज्य मानवाधिकार आयोग (एसएचआरसी) जैसी संस्थाएं, नागरिक समाज, मानवाधिकार रक्षकों, विशेष संरक्षकों और निगरानीकर्ताओं के साथ मिलकर सबके लिए मानवाधिकारों की सुरक्षा सुनिश्चित कर रही हैं। उन्होंने मानवाधिकार उल्लंघनों को दूर करने, इस बारे में जागरूकता बढ़ाने और वंचित लोगों के अधिकारों की रक्षा के लिए नीतिगत बदलाव की अनुशंसा करने में राष्ट्रीय मानवाधिकार आयोग की सक्रिय भूमिका की सराहना की।

राष्ट्रपति ने कहा कि भारत सभी नागरिकों को सामाजिक और राजनीतिक अधिकार सुनिश्चित करने की अपनी प्रतिबद्धता पर अडिग है। सरकार सबके लिए आवास, स्वच्छ पेयजल, बेहतर स्वच्छता, बिजली, रसोई गैस और वित्तीय सेवाओं से लेकर स्वास्थ्य सेवा और शिक्षा तक कई सामाजिक-आर्थिक और सांस्कृतिक अधिकारों की गारंटी देती है तथा समाज में बुनियादी आवश्यकताओं की पूर्ति को अधिकार माना जाता है।

राष्ट्रपति ने कहा कि भविष्य की ओर बढ़ने के साथ ही हमें उभरती चुनौतियों का भी सामना करना पड़ रहा है। मानवाधिकारों के लिए साइबर अपराध और जलवायु परिवर्तन नए खतरे हैं। डिजिटल युग परिवर्तनकारी होते हुए भी अपने साथ साइबरबुलिंग, डीपफेक, गोपनीयता संबंधी चिंताएं और गलत सूचना के प्रसार जैसे जटिल मुद्दे लेकर आया है। ये चुनौतियां एक सुरक्षित, संरक्षित और न्यायसंगत डिजिटल माहौल को बढ़ावा देने का महत्व रेखांकित करती हैं जिससे कि प्रत्येक व्यक्ति के अधिकारों और सम्मान की रक्षा हो सके।

राष्ट्रपति ने कहा कि आर्टिफिशियल इंटेलिजेंस अब हमारे दैनिक जीवन में शामिल हो गया है। यह कई समस्याओं के समाधान के साथ ही नई समस्याएं भी पैदा कर रहा है। मानवाधिकारों पर अब तक की चर्चा मानव एजेंसी पर केंद्रित रही है जिसमें उल्लंघनकर्ता को इंसान माना जाता है जिसमें करुणा और अपराधबोध जैसी कई मानवीय भावनाएं होती हैं। लेकिन आर्टिफिशियल इंटेलिजेंस (एआई) के साथ अपराधी कोई अमानव या बुद्धिमान एजेंट हो सकता है।

राष्ट्रपति ने कहा कि जलवायु परिवर्तन हमें वैश्विक स्तर पर मानवाधिकार हनन की समीक्षा के लिए मजबूर करता है। एक अलग स्थान और एक अलग युग के प्रदूषक दूसरे स्थान और दूसरे काल के लोगों के जीवन को प्रभावित कर रहे हैं। विकासशील देशों-ग्लोबल साउथ की आवाज़ के रूप में भारत ने जलवायु कार्रवाई के नेतृत्व को भलीभांति संभाला है। ऊर्जा संरक्षण (संशोधन) विधेयक 2022, ग्रीन क्रेडिट पहल और पर्यावरण अनुकूल जीवनशैली या LiFE मूवमेंट जैसी सरकार की पहल भविष्य की पीढ़ियों के लिए स्वच्छ और हरित ग्रह के निर्माण की भारत की प्रतिबद्धता दर्शाते हैं।

राष्ट्रपति ने कहा कि हाल के वर्षों में मानसिक स्वास्थ्य भी एक अहम मुद्दा बन गया है। यह खासकर हमारे बच्चों और युवाओं को प्रभावित कर रहा है। उन्होंने सभी से आग्रह किया कि वे बच्चों और युवाओं को प्रभावित करने वाले तनाव कम करने के पर्याप्त उपाय करें। उन्होंने व्यापारिक नेताओं से सुनिश्चित करने का आग्रह किया कि बढ़ती अस्थायी श्रमिकों पर आधारित 'गिग इकॉनमी' व्यवस्था कामगारों के मानसिक स्वास्थ्य पर प्रतिकूल प्रभाव न डाले। राष्ट्रपति ने कहा कि जैसे-जैसे हम नए आर्थिक मॉडल अपना रहे हैं हमें यह सुनिश्चित करना चाहिए कि सभी व्यक्तियों खासकर वंचित वर्गों के कल्याण हमारी प्राथमिकता बनी रहे। उन्होंने कहा कि हम सबको मानसिक अवसाद से जुड़े किसी भी लांछन को दूर करने, इस बारे में जागरूकता उत्पन्न करने और इससे जूझ रहे लोगों की सहायता करने की दिशा में काम करना चाहिए।

राष्ट्रपति ने कहा कि मानवाधिकार दिवस पर हमें न्याय, समानता और गरिमा के मूल्यों के प्रति सामूहिक प्रतिबद्धता फिर से दोहरानी चाहिए जो हमारे राष्ट्र को परिभाषित करते हैं। उन्होंने कहा कि हमें समकालीन चुनौतियों का सामना करने में प्रत्येक व्यक्ति के मौलिक अधिकारों की रक्षा करनी चाहिए और सुनिश्चित करना चाहिए कि कोई भी इससे वंचित न रहे। उन्होंने कहा कि साथ मिलकर निरंतर प्रयास और एकजुटता से हम एक ऐसा भविष्य निर्मित कर सकते हैं जिसमें आयु, पृष्ठभूमि या परिस्थिति से परे हर व्यक्ति गरिमा, अवसर और संतुष्टि का जीवन जी सके।

मानवाधिकारों की दी गई जानकारी

<https://www.bhaskar.com/local/mp/burhanpur/news/information-on-human-rights-134101334.html>

बुरहानपुर 5 घंटे पहले

बुरहानपुर। कैरियर सेल द्वारा छत्रपति शिवाजी महाराज शासकीय कॉलेज में राष्ट्रीय मानवाधिकार दिवस मनाया गया। अंग्रेजी के प्राध्यापक कमलेश देपाले ने मानवाधिकार दिवस की रूपरेखा बताई। कैरियर सेल संयोजक मनोज कुमार चौधरी ने **राष्ट्रीय मानवाधिकार आयोग** व राज्य मानवाधिकार आयोग के बारे में बताया। डॉ. प्रमोद कुमार चौधरी द्वारा मानवाधिकार की पृष्ठभूमि संयुक्त राष्ट्र संघ के सार्वभौमिक घोषणा के पत्र की उल्लेखित बातों की जानकारी दी। जितेंद्र कुमार कामले ने बताया मानवाधिकार दो प्रकार के होते हैं। एक प्राकृतिक अधिकार व दूसरा वे अधिकार जो संविधान में मौलिक अधिकारों के द्वारा मिले हैं। मोहम्मद रफीक अंसारी ने शिक्षा के अधिकार की जानकारी दी। कॉलेज परिसर में प्राध्यापकों, स्टाफ व विद्यार्थियों ने मानव शृंखला बनाकर समाज को मानवाधिकार का संदेश दिया। इस दौरान डॉ. धर्मेन्द्र वर्मा सहित बड़ी संख्या में विद्यार्थी मौजूद थे।

एसएसएलएनटी में मानवाधिकार दिवस पर कार्यक्रम

<https://www.msn.com/hi-in/news/jharkhand/%E0%A4%8F%E0%A4%B8%E0%A4%8F%E0%A4%B8%E0%A4%8F%E0%A4%B2%E0%A4%8F%E0%A4%A8%E0%A4%9F-%E0%A4%AE%E0%A5%87%E0%A4%82-%E0%A4%AE-%E0%A4%A8%E0%A4%B5-%E0%A4%A7-%E0%A4%95-%E0%A4%B0-%E0%A4%A6-%E0%A4%B5%E0%A4%B8-%E0%A4%AA%E0%A4%B0-%E0%A4%95-%E0%A4%B0%E0%A5%8D%E0%A4%AF%E0%A4%95%E0%A5%8D%E0%A4%B0%E0%A4%AE/ar-AA1vCHI1>

हिन्दुस्तान टीम के द्वारा स्टोरी • 6घंटे • 1 मिनट पढ़ा गया

धनबाद मानवाधिकार दिवस पर एसएसएलएनटी महिला कॉलेज के राजनीति विज्ञान विभाग की ओर से भाषण कार्यक्रम का आयोजन किया गया। कार्यक्रम में छात्राओं ने बढ़-चढ़कर हिस्सा लिया। जया जयति ने मानवता पर कविता सुनाई। निशा कुमारी और नेहा कुमारी ने मानवाधिकार और **राष्ट्रीय मानवाधिकार आयोग** के बारे में बात की। बबली ने अंतरराष्ट्रीय स्तर पर मानवाधिकारों के उल्लंघन पर अपने विचार रखे। प्रतिभा कुमारी ने मानवाधिकारों के बारे में विभिन्न भारतीय कानूनों के बारे में जानकारी दी। कार्यक्रम का समापन आरती बरनवाल ने कविता के माध्यम से किया। मौके पर प्रोफेसर इंचार्ज डॉ सुमिता तिवारी तथा डॉ प्रिया मधुलिका एक्का समेत अन्य उपस्थित थीं।

एसएसएलएनटी में मानवाधिकार दिवस पर कार्यक्रम

<https://www.livehindustan.com/jharkhand/dhanbad/story-human-rights-day-celebrated-at-ssnt-women-s-college-with-engaging-speeches-201733864502680.amp.html>

धनबाद में मानवाधिकार दिवस पर एसएसएलएनटी महिला कॉलेज के राजनीति विज्ञान विभाग ने भाषण कार्यक्रम का आयोजन किया। छात्राओं ने कविता और विचार प्रस्तुत किए, जिसमें मानवाधिकारों और राष्ट्रीय मानवाधिकार आयोग...

[Newsrap](#) हिन्दुस्तान, धनबाद Tue, 11 Dec 2024, 02:31:AM

धनबाद मानवाधिकार दिवस पर एसएसएलएनटी महिला कॉलेज के राजनीति विज्ञान विभाग की ओर से भाषण कार्यक्रम का आयोजन किया गया। कार्यक्रम में छात्राओं ने बढ़-चढ़कर हिस्सा लिया। जया जयति ने मानवता पर कविता सुनाई। निशा कुमारी और नेहा कुमारी ने मानवाधिकार और राष्ट्रीय मानवाधिकार आयोग के बारे में बात की। बबली ने अंतरराष्ट्रीय स्तर पर मानवाधिकारों के उल्लंघन पर अपने विचार रखे। प्रतिभा कुमारी ने मानवाधिकारों के बारे में विभिन्न भारतीय कानूनों के बारे में जानकारी दी। कार्यक्रम का समापन आरती बरनवाल ने कविता के माध्यम से किया। मौके पर प्रोफेसर इंचार्ज डॉ सुमिता तिवारी तथा डॉ प्रिया मधुलिका एक्का समेत अन्य उपस्थित थीं।

अंतर्राष्ट्रीय मानवाधिकार दिवस पर बूकलेट का लोकार्पण

<https://ganadesh.com/booklet-launched-on-international-human-rights-day/#:~:text=%E0%A4%96%E0%A5%82%E0%A4%82%E0%A4%9F%E0%A5%80%20%3A%E0%A4%B5%E0%A4%BF%E0%A4%B6%E0%A5%8D%E0%A4%B5%20%E0%A4%AE%E0%A4%BE%E0%A4%A8%E0%A4%B5%E0%A4%BE%E0%A4%A7%E0%A4%BF%E0%A4%95%E0%A4%BE%E0%A4%B0%20%E0%A4%A6%E0%A4%BF%0%A4%B5%E0%A4%B8%20%E0%A4%95%E0%A5%87,%E0%A4%8F%E0%A4%B5%E0%A4%82%20%E0%A4%AC%E0%A5%82%E0%A4%95%E0%A4%B2%E0%A5%87%E0%A4%9F%20%E0%A4%95%E0%A4%BE%20%E0%A4%B2%E0%A5%8B%E0%A4%95%E0%A4%BE%E0%A4%B0%E0%A5%8D%E0%A4%AA%E0%A4%A3%20%E0%A4%95%E0%A4%BF%E0%A4%AF%E0%A4%BE%E0%A5%A4>

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खूटी :विश्व मानवाधिकार दिवस के अवसर पर बंदगांव नगर भवन में इंटरनेशनल ह्यूमान राईट्स एसोसिएशन प0 सिंहभूम जिला के द्वारा विश्व मानवाधिकार दिवस मनाया गया। आइएचआरए के प्रदेश महासचिव तपन कुमार घोष ने दीप प्रज्वलित कर कार्यक्रम का उद्घाटन किया एवं बूकलेट का लोकार्पण किया। इस अवसर पर मुख्य अतिथि तपन कुमार घोष ने मानवाधिकार आयोग का उद्देश्य एवं कार्य की उल्लेख किया। उन्होंने बताया कि 10 दिसम्बर 1948 को पेरिस में संयुक्त राष्ट्र महासंघ द्वारा पहली बार सपष्ट रूप से मानव के मौलिक अधिकारों की रक्षा हेतु अंतरराष्ट्रीय मानवाधिकार आयोग का गठन किया गया था। भारत में 12 अक्टूबर 1993 को राष्ट्रीय मानवाधिकार आयोग का गठन किया गया था। सामाजिक, आर्थिक, धार्मिक, शैक्षणिक आदि मौलिक अधिकारों की रक्षा करना ही मानवाधिकार आयोग का उद्देश्य है। कार्यक्रम की अध्यक्षता प0 सिंहभूम जिला अध्यक्ष डा0 पी, के, विश्वास एवं संचालन जिला सचिव रौशन कुमार ने किया। इस अवसर पर एंथोनी मारसलन हंश, बिरसा लोहरा, उमेश सिंह, अजय भागती, भरत प्रजापति, लक्ष्मी नारायण सिंह, बंदगाव मुखिया करम सिंह मुंडरी, रजनी पुष्प हेमरोम, चिरपी बोदरा, बुध राम मुंडा सहित सैकड़ों लोगों ने भागिदारी किए।

मानवीय रुचि: भारत सभी नागरिकों के अधिकार सुनिश्चित करने के प्रति प्रतिबद्ध राष्ट्रपति द्रौपदी मुर्मू

<https://www.bhaskarhindi.com/other/news-1088736>

राष्ट्रपति द्रौपदी मुर्मू ने मंगलवार को **राष्ट्रीय मानवाधिकार आयोग** द्वारा आयोजित मानवाधिकार दिवस समारोह में हिस्सा लेते हुए उसे संबोधित किया। न

ई दिल्ली, 10 दिसंबर (आईएनएस)। राष्ट्रपति द्रौपदी मुर्मू ने मंगलवार को राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित मानवाधिकार दिवस समारोह में हिस्सा लेते हुए उसे संबोधित किया। इस अवसर पर बोलते हुए राष्ट्रपति मुर्मू ने कहा कि भारत ने अपनी 5,000 साल से भी अधिक पुरानी सभ्यतागत विरासत के साथ सहानुभूति, करुणा और सामंजस्यपूर्ण समुदाय के भीतर व्यक्तियों के आपसी जुड़ाव के मूल्यों को लंबे समय तक कायम रखा है। इन मूल्यों के आधार पर एनएचआरसी और एसएचआरसी जैसी संस्थाएं नागरिक समाज, मानवाधिकार रक्षकों के साथ मिलकर सभी के लिए मानवाधिकारों की सुरक्षा सुनिश्चित करने के लिए काम कर रही हैं। राष्ट्रपति मुर्मू ने अपने संबोधन में आगे कहा कि भारत सभी नागरिकों के अधिकार सुनिश्चित करने के लिए अपनी प्रतिबद्धता पर अडिग है। सरकार सभी के लिए आवास, स्वच्छ पेयजल, बेहतर स्वच्छता, बिजली, रसोई गैस और वित्तीय सेवाओं से लेकर स्वास्थ्य सेवा और शिक्षा तक कई सामाजिक-आर्थिक और सांस्कृतिक अधिकारों की गारंटी देती है।

बुनियादी आवश्यकताओं के प्रावधान को अधिकारों के मामले के रूप में देखा जाता है। जैसे-जैसे हम भविष्य की ओर बढ़ रहे हैं, हमें उभरती चुनौतियों का सामना करना पड़ रहा है। साइबर अपराध और जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। डिजिटल युग, परिवर्तनकारी होते हुए भी अपने साथ साइबर बुलिंग, डीपफेक, गोपनीयता संबंधी चिंताएं और गलत सूचना के प्रसार जैसे जटिल मुद्दे लेकर आया है। ये चुनौतियां एक सुरक्षित, संरक्षित और न्यायसंगत डिजिटल वातावरण को बढ़ावा देने के महत्व को रेखांकित करती हैं, जो प्रत्येक व्यक्ति के अधिकारों और सम्मान की रक्षा करता है।

उन्होंने आगे कहा कि आर्टिफिशियल इंटेलिजेंस अब हमारे दैनिक जीवन में प्रवेश कर चुका है, यह कई समस्याओं का समाधान कर रहा है और कई नई समस्याएं भी पैदा कर रहा है। वहीं जलवायु परिवर्तन हमें वैश्विक स्तर पर मानवाधिकारों के बारे में सोच की समीक्षा करने के लिए मजबूर करता है। एक अलग जगह और एक अलग युग के प्रदूषक दूसरे स्थान और दूसरे काल के लोगों के जीवन को प्रभावित कर रहे हैं।

ग्लोबल साउथ की आवाज के रूप में भारत ने जलवायु कार्रवाई में सही ढंग से नेतृत्व संभाला है। राष्ट्रपति मुर्मू ने कहा कि हाल के वर्षों में मानसिक स्वास्थ्य एक महत्वपूर्ण मुद्दा बन गया है, खासकर हमारे बच्चों और युवाओं के लिए। उन्होंने सभी हितधारकों से अपील की कि वे हमारे बच्चों और युवाओं को प्रभावित करने वाले तनाव को कम करने के लिए पर्याप्त उपाय शुरू करें। हम सभी को मानसिक बीमारी से जुड़े किसी भी कलंक को दूर करने, जागरूकता पैदा करने और जरूरतमंद लोगों को मदद प्रदान करने की

दिशा में काम करना चाहिए। राष्ट्रपति ने कहा कि मानवाधिकार दिवस पर हमें न्याय, समानता और गरिमा के मूल्यों के प्रति अपनी सामूहिक प्रतिबद्धता को नवीनीकृत करना चाहिए जो हमारे राष्ट्र को परिभाषित करते हैं। जैसा कि हम अपने समय की चुनौतियों का सामना करना जारी रखते हैं, हमें प्रत्येक व्यक्ति के मौलिक अधिकारों को बनाए रखना चाहिए और यह सुनिश्चित करना चाहिए कि कोई भी पीछे न छूटे। उन्होंने कहा कि एक साथ निरंतर प्रयास और एकजुटता के माध्यम से हम एक ऐसा भविष्य बना सकते हैं, जिसमें हर व्यक्ति, चाहे उसकी उम्र, पृष्ठभूमि या परिस्थिति कुछ भी हो, गरिमा, अवसर और संतुष्टि का जीवन जीने के लिए सशक्त हो।

साइबर अपराध और जलवायु परिवर्तन हैं मानवाधिकारों के लिए नए खतरे : राष्ट्रपति

<https://panchjanya.com/2024/12/10/374895/bharat/%E0%A4%B8%E0%A4%BE%E0%A4%87%E0%A4%AC%E0%A4%B0-%E0%A4%85%E0%A4%AA%E0%A4%B0%E0%A4%BE%E0%A4%A7-%E0%A4%94%E0%A4%B0-%E0%A4%9C%E0%A4%B2%E0%A4%B5%E0%A4%BE%E0%A4%AF%E0%A5%81-%E0%A4%AA%E0%A4%B0%E0%A4%BF/>

राष्ट्रपति ने कहा कि भारत की 5 हजार वर्षों से अधिक की सभ्यतागत विरासत के साथ सहानुभूति, करुणा और सामंजस्यपूर्ण समुदाय के भीतर व्यक्तियों के परस्पर जुड़ाव के मूल्यों को लंबे समय तक कायम रखा है।

by WEB DESK Dec 10, 2024, 04:31 pm IST in भारत

नई दिल्ली (हि.स.)। राष्ट्रपति द्रौपदी मुर्मु ने आज मंगलवार को नई दिल्ली के विज्ञान भवन में **राष्ट्रीय मानवाधिकार आयोग** द्वारा आयोजित मानवाधिकार दिवस समारोह पर लोगों को संबोधित किया। उन्होंने कहा कि साइबर अपराध और जलवायु परिवर्तन मानवाधिकारों के लिए नए खतरे हैं। ये चुनौतियां एक सुरक्षित, संरक्षित और न्यायसंगत डिजिटल वातावरण को बढ़ावा देने के महत्व को रेखांकित करती हैं जो प्रत्येक व्यक्ति के अधिकारों और सम्मान की रक्षा करता है। उन्होंने कहा कि आर्टिफिशियल इंटेलिजेंस अब हमारे दैनिक जीवन में प्रवेश कर चुका है, कई समस्याओं का समाधान कर रहा है और कई नई समस्याएं भी पैदा कर रहा है। हालांकि, एआई के साथ अपराधी एक गैर-मानव लेकिन बुद्धिमान एजेंट हो सकता है। इस अवसर पर राष्ट्रपति ने कहा कि भारत की 5 हजार वर्षों से अधिक की सभ्यतागत विरासत के साथ सहानुभूति, करुणा और सामंजस्यपूर्ण समुदाय के भीतर व्यक्तियों के परस्पर जुड़ाव के मूल्यों को लंबे समय तक कायम रखा है। जलवायु परिवर्तन हमें वैश्विक स्तर पर मानवाधिकारों के बारे में सोच की समीक्षा करने के लिए मजबूर करता है। एक अलग जगह और एक अलग युग के प्रदूषक दूसरे स्थान और दूसरे काल के लोगों के जीवन को प्रभावित कर रहे हैं। इस संदर्भ में ग्लोबल साउथ की आवाज़ के रूप में भारत ने जलवायु कार्रवाई में सही ढंग से नेतृत्व संभाला है।

उन्होंने कहा कि ऊर्जा संरक्षण (संशोधन) विधेयक, ग्रीन क्रेडिट पहल और पर्यावरण के लिए जीवन शैली, या लाइफ जैसी सरकारी पहल भविष्य की पीढ़ियों के लिए एक स्वच्छ और हरित ग्रह के निर्माण के लिए भारत की प्रतिबद्धता का स्पष्ट प्रदर्शन हैं। उन्होंने कहा कि इन मूल्यों के आधार पर एनएचआरसी और एसएचआरसी जैसी संस्थाएं नागरिक समाज, मानवाधिकार रक्षकों, विशेष प्रतिवेदकों और विशेष निगरानीकर्ताओं के साथ मिलकर सभी के लिए मानवाधिकारों की सुरक्षा सुनिश्चित करने के लिए काम कर रही हैं। उन्होंने मानवाधिकार उल्लंघनों को खिलाफ जागरूकता बढ़ाने और हाशिए पर पड़े लोगों के अधिकारों को बनाए रखने के लिए नीतिगत बदलावों की सिफारिश करने में एनएचआरसी द्वारा निभाई गई सक्रिय भूमिका की सराहना की।

राष्ट्रपति ने कहा कि भारत सभी नागरिकों को नागरिक और राजनीतिक अधिकारों की गारंटी देने की अपनी प्रतिबद्धता में दृढ़ है। सरकार कई सामाजिक-आर्थिक और सांस्कृतिक अधिकारों की भी गारंटी देती है। राष्ट्रपति ने कहा कि हाल के वर्षों में मानसिक स्वास्थ्य खासकर हमारे बच्चों और युवाओं के लिए एक महत्वपूर्ण मुद्दा बन गया है।

उन्होंने सभी हितधारकों से अपील की कि वे हमारे बच्चों और युवाओं को प्रभावित करने वाले तनाव को कम करने के लिए पर्याप्त उपाय शुरू करें। उन्होंने उद्योग जगत से यह सुनिश्चित करने का आग्रह किया कि बढ़ती 'गिग इकॉनमी' गिग श्रमिकों के मानसिक स्वास्थ्य पर प्रतिकूल प्रभाव न डाले। राष्ट्रपति ने मानवाधिकार दिवस पर अपील की कि हमें न्याय, समानता और गरिमा के मूल्यों के प्रति अपनी सामूहिक प्रतिबद्धता को नवीनीकृत करना चाहिए जो हमारे राष्ट्र को परिभाषित करते हैं। जैसा कि हम अपने समय की चुनौतियों का सामना करना जारी रखते हैं, हमें प्रत्येक व्यक्ति के मौलिक अधिकारों को बनाए रखना चाहिए और यह सुनिश्चित करना चाहिए कि कोई भी पीछे न छूटे।

विश्व मानवाधिकार दिवस की हार्दिक शुभकामनाएं

<https://aimamedia.org/newsdetails.aspx?type=Share&nid=359026>

10 दिसंबर 1948 को संयुक्त राष्ट्र महासभा में मानवाधिकारों की पहली घोषणा को अंगीकरण और उद्घोषणा की तिथि सुनिश्चित किया गया था।

मानवाधिकार की औपचारिक स्थापना 4दिसंबर 1950 को महासभा की 317वीं बैठक में महासभा की संकल्प 423(V) की घोषणा की।

भारत में **राष्ट्रीय मानवाधिकार आयोग** एक स्वायत्त विधिक संस्था है। इसकी स्थापना 12अक्टूबर 1993को हुई थी।

मानवाधिकार का आशय हमें मूलभूत सुविधाएं, जीवन के अधिकार से लेकर उन अधिकारों तक है जो जीवन को जीने लायक बनाते हैं जैसे भोजन, शिक्षा, स्वास्थ्य, रोजगार, और स्वतंत्रता के अधिकार दुनिया की सबसे महत्वपूर्ण वैश्विक प्रतिज्ञाओं में से एक है।

कृष्ण कुमार पाठक

अंतरराष्ट्रीय मानवाधिकार दिवस:बिना चेयरमैन व सदस्य के 20 माह से झारखण्ड मानवाधिकार आयोग, 600 से अधिक मामले लंबित

<https://jharkhand-news.com/international-human-rights-day-jharkhand-human-rights-commission-without-chairman-and-member-for-20-months-more-than-600-cases-pending/>

[December 10, 2024](#) [झारखण्ड न्यूज़ टीम](#) 300 Views [झारखण्ड सरकार](#), [राज्य मानवाधिकार आयोग](#)

—चेयरमैन ही कर सकते हैं मामलों की सुनवाई, 20 महीने से चेयरमैन व सदस्यों के नहीं रहने से लंबित पड़े हैं मामले, हर महीने आ रहे हैं 30 से 35 आवेदन

राँची। आज यानि 10 दिसंबर को अंतरराष्ट्रीय मानवाधिकार दिवस है। झारखण्ड के लोगों के मानवाधिकारों की रक्षा व न्याय दिलाने के लिए राज्य मानवाधिकार आयोग का गठन 17 जनवरी 2011 को किया गया। यह एक वैधानिक संगठन है, जो झारखण्ड राज्य के लिए “भारत के मानवाधिकार संरक्षण अधिनियम 1993” के अनुसार बनाया गया है, जिसका उद्देश्य भारत के संविधान की सातवीं अनुसूची में उल्लिखित राज्य सूची और समवर्ती सूची में उल्लिखित विषयों के लिए मानवाधिकारों के उल्लंघन की जांच करना है। लेकिन आयोग पिछले 20 माह से बिना चेयरमैन व सदस्यों के है। मार्च 2023 के बाद से आयोग में ना कोई चेयरमैन आया ना ही दो सदस्यों का चयन हो सका। आयोग के सचिव का भी पद खाली है। इसका नतीजा यह है कि आयोग में कोई सुनवाई नहीं हो पा रही है। हर महीने झारखण्ड राज्य मानवाधिकार आयोग में 30 से 35 मामले आ रहे हैं। पिछले 20 माह से आयोग में चेयरमैन व इसके सदस्यों के नहीं होने की वजह से आयोग में 600 से अधिक मामले तो आए, लेकिन किसी भी मामले पर सुनवाई नहीं हो सकी है। सभी मामले लंबित पड़े हुए हैं।

पुलिस कस्टडी में मौत या एनकाउंटर में मौत जैस मामलों में पीड़ित आते हैं आयोग

राज्य मानवाधिकार आयोग में ऐसे गंभीर मामले जब किसी की पुलिस कस्टडी में मौत हो जाती है या फिर एनकाउंटर में मौत होती है। तो इन गंभीर मामलों में पीड़ित परिवार आयोग की शरण में जाता है। झारखण्ड में आयोग में पूर्णकालिक अध्यक्ष के नहीं होने की वजह से ऐसे गंभीर मामलों में **राष्ट्रीय मानवाधिकार आयोग** या तो सीधे संज्ञान ले रहा है या फिर पीड़ित परिवार एनएचआरसी में आपने आवेदन जांच के लिए भेज रहे हैं।

धुर्वा स्थित कार्यालय में वर्तमान में 15 कर्मी, सभी चेयरमैन के इंतजार में

झारखण्ड राज्य मानवाधिकार आयोग का कार्यालय धुर्वा सेक्टर थ्री में है। वर्तमान में आयोग में 15 कर्मी व अधिकारी है। इसमें तीन चार ही स्थायी कर्मी है। शेष अनुबंध कर्मी है। इनकी भी पीड़ा यह है कि आयोग में चेयरमैन, सेक्रेट्री व दो सदस्यों के नहीं होने से वे पूरी तरह काम नहीं कर पा रहे हैं। जो मामले आयोग में आते हैं वह सिर्फ रजिस्टर में चढ़ जाता है। पिछले 20 माह से आयोग के इन अधिकारियों के लिए आवंटित वाहनों का भी उपयोग नहीं हो रहा था। जो रख रखाव के अभाव में पड़े पड़े खराब हो रहे थे।

जिसे आयोग के कर्मियों ने यह बोल कर वाहनों को वापस कर दिया है कि इनका अधिकारियों व सदस्यों के नहीं होने से उपयोग नहीं हो रहा है।

आयोग के कार्य और शक्तियां

-मानवाधिकारों के उल्लंघन से संबंधित कोई मामला यदि आयोग के संज्ञान में आता है या शिकायत के माध्यम से लाया जाता है तो आयोग को उसकी जांच करने का अधिकार है।

-इसके पास मानवाधिकारों के उल्लंघन से संबंधित सभी न्यायिक मामलों में हस्तक्षेप करने का अधिकार है।

-आयोग किसी भी जेल का दौरा कर सकता है और जेल के बंदियों की स्थिति का निरीक्षण एवं उसमें सुधार के लिये सुझाव दे सकता है।

-आयोग मानव अधिकार के क्षेत्र में अनुसंधान का कार्य भी करता है।

-आयोग प्रकाशनों, मीडिया, सेमिनारों और अन्य माध्यमों से समाज के विभिन्न वर्गों के बीच मानवाधिकारों से जुड़ी जानकारी का प्रचार करता है और लोगों को इन अधिकारों की सुरक्षा के लिए प्राप्त उपायों के प्रति भी जागरूक करता है।

-आयोग के पास दीवानी अदालत की शक्तियां हैं और यह अंतरिम राहत भी प्रदान कर सकता है।